

**Defective Case Register from 2025-06-23 to 2025-06-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/19197/2025	HIMANSHU BHUSAN DASH	2025-06-30	1. In synopsis, paragraph-1 of the application and prayer P.S case no date is not mentioned correctly.
2	D-WA/18485/2025	JATESWAR NAYAK, A.G.A	2025-06-25	PAGE NOS.47 AND 48 (JUDGEMENT PAGE NOS. 27 AND 28 ANNEX -1) BE INTERCHANGED AND PAGING BE MADE ACCORDINGLY
3	D-WP(C)/23948/2025	SUBHADUTTA ROURAY	2025-06-26	.Subject Code Not Furnished .
4	D-WP(C)/25151/2025	ACHYUTANANDA PATTANAIK	2025-06-30	.Subject Code Not Furnished .
5	D-CONTC/23375/2025	PRAVASH CHANDRA JENA	2025-06-26	Code Incorrectly mentioned
6	D-RVWPET/25049/2025	MANAS RANJAN SATPATHY	2025-06-30	Page mark not correctly furnished in Index.
7	D-ABLAPL/18837/2025	SANJEEV KUMAR MISHRA	2025-06-25	1. Paragraph properly not mentioned in declaration page no.7 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
8	D-WA/20813/2025	SITANSHU KUMAR DEY	2025-06-24	1. Period of Delay 4 days 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. I) WP(C) no. not correctly furnished in Being aggrieved. and prayer.ii) Para no. not furnished in affidavit.iii) Redacting the Name of the Honorable Dr. Justice S.K.panigrahi in prayer and Being aggrieved. iv) C. copy of order not page marked.
9	D-WP(C)/24118/2025	MANORANJAN PADHI	2025-06-30	20-VERNACULAR CERTIFICATE NOT FURNISHED. copy of the representation dated 25.5.2025 mentioned in the Index appears to be wrong.
10	D-WP(C)/24408/2025	SHASHI BHUSAN JENA	2025-06-24	page nos. 25 36 and 37 are not neat
11	D-BLAPL/18909/2025	SUDHANSU SEKHAR DASH	2025-06-26	i) Annexure -1 not attested.
12	D-MACA/23211/2025	KAPILA CHARAN NAYAK	2025-06-26	1.Period of Delay 74 days 2. Court Fee Rs750/ payable , not paid, 3. Vakalatnama properly stamped, Executed and accepted - not properly stamped, deficit stamp w. f , fee Rs2, Rs 50, Rs10 to be stamp
13	D-BLAPL/19031/2025	SIDHARTHA DAS	2025-06-26	1. This case related to sexual Offence under POCSO, Victim, Parent and address deleted from the application

				copy as per Standing order-3/24 and put up for S.R there after
14	D-MATA/24516/2025	SURYASNATA MOHAPATRA	2025-06-25	1.Period of Delay 126 days
15	D-ABLAPL/18986/2025	SUSANTA KUMAR BARAL	2025-06-26	1. Page no-10 is not legible
16	D-RSA/24038/2025	SHAMBHU CHARAN NATH SHARMA	2025-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs.2611/- Payable Not Paid 2. D.A.Fee of Rs.06/- to be Paid 3.Synopsis and Date Chart not accompanied.4. Date in the Being Aggrieved portion and Prayer be corrected.
17	D-ABLAPL/18732/2025	SAPAN KUMAR LENKA	2025-06-25	1. Petitioner No-2 Sulachana Samal has signed in V Nama as Sulochana Samal. 2. GR Case no is not furnished. 3. Page 11 is not neat
18	D-BLAPL/19122/2025	KULDEEP MOHANTY	2025-06-30	i)Age of the petitioner in the cause title not tally with Rejection order.
19	D-ARBP/24699/2025	AMIT PRASAD BOSE	2025-06-26	1. Father name not furnished in Affidavit.
20	D-CONTC/22924/2025	ADV	2025-06-26	Date of copy of order not tally with Index.Date of receipt not filed.
21	D-BLAPL/19149/2025	NIRANJAN PANDA	2025-06-30	1.As per standing order the name of victim/informant shall not be mentioned in the petition. 2.Put up SR after redacting the name victim from the petition.
22	D-CONTC/20330/2025	SUSANTA KUMAR BARAL	2025-06-25	1. Period of Delay 129 days
23	D-BLAPL/19116/2025	ASUTOSH TRIPATHY	2025-06-30	1. Annexure 2 not mentioned in petition . 2.Hologram of Rs 50/- and LAA fee of Rs 10/- not paid in V. nama.
24	D-ABLAPL/19025/2025	RUDRA PRASAD MOHAPATRA	2025-06-26	Occupation not mentioned in affidavit
25	D-ABLAPL/18955/2025	SURESH CHANDRA PRADHAN	2025-06-25	1. In appendix -b, List of Dates and and Events P.S name mentioned Nikirai instead of Marshaghai. 2. In cause title G.R case no wrongly furnished. 3. High Court Bar Asson. memebtrs welfare Scheme Rs 50/- to be paid in V. Nama 4. In paragraph -9 of the application, rejection date not mentioned. 5. In Affidavit, deponents occupation not mentioned. 6. In affidavit, date of affidavit is not mentioned.
26	D-WP(C)/24731/2025	DILLIP KUMAR MOHAPATRA	2025-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. As per index, Annexure-13 and 14 not properly page marked on the file.2.Page

				nos.100 101 and 103 not neat and legible.3. paragraph no. not correctly furnished on declaration.
27	D-CONTC/22422/2025	SUBHANKAR ROUT	2025-06-25	1. Synopsis and Date chart not alphabetic paginated in Index.2.As per index Annexure-3 not described in the petition and not filed.
28	D-CMP/24483/2025	ACHYUTANANDA PATTANAIK	2025-06-26	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Deficit A. Fee of Rs.18/- to be Paid.
29	D-BLAPL/18665/2025	SURYAKANTA DASH	2025-06-24	1. Subject code not correctly furnished in the Assessment slip.
30	D-CONTC/23870/2025	ADV.	2025-06-30	1. Under taking for non-filing of Translated copy not filed.
31	D-FAO/25022/2025	RAICHARAN MOHAPATRA	2025-06-30	further S.R after filling of certified copy of impugned order
32	D-TRP(C)/25624/2025	DIPTI RANJAN BHOKTA	2025-06-26	Name of lower court not correctly mentioned in Prayer.
33	D-WP(C)/24336/2025	DIPAK RANJAN MISHRA	2025-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Paragraph not mentioned in the affidavit. Ground serial no not proper.Page 20 not neat.Page marking not proper in the annexures.
34	D-BLAPL/19178/2025	BIBHUTI BHUSAN NANDA	2025-06-30	PS case Date mentioned in the Rejection order is incorrect.
35	D-BLAPL/19210/2025	DEBASIS MISHRA	2025-06-30	1. Copy of Rejection order mentioned in Annexure-3 instead of Annexure-2 in paragraph-3 of the application.
36	D-CRLMP/17838/2025	CHANDRAKANTA NAYAK	2025-06-24	.Petition not correctly addressed to Honorable Court
37	D-ARBP/21470/2025	GOUTAM KUMAR ACHARYA	2025-06-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.  1.D.C. Rs. 494/- to be paid.
38	D-CONTC/21021/2025	ADV.	2025-06-25	1.Vakalatnama not filed ,as per annex. 1 and 2.2. Name of op. no3 not mentioned in cause title.
39	D-ABLAPL/18645/2025	SOUBHAGYA SWAIN	2025-06-25	1. G.R.Case No. mentioned in the Cause Title is not correct.
40	D-MACA/23273/2025	PRASANTA KUMAR MAHALI	2025-06-26	Period of Delay 31 days
41	D-WP(C)/23781/2025	DILIP KUMAR SAHU	2025-06-26	Copy of the representation dated 13.01.2025 mentioned in para-14 of the petition appears to be wrong.2.Deponent not signed in affidavit

42	D- CONTC/22348/2025	SUBHRANSU BHUSAN MOHANTY	2025-06- 24	Date of impugned order not correctly furnished
43	D- MACA/23337/2025	ADAM ALI KHAN	2025-06- 30	1. Period of Delay 509 days 2. statutory deposit not made
44	D-WP(C)/24000/2025	BIREN SANKAR TRIPATHY	2025-06- 23	Welfare fund of Rs.50/- not filed.
45	D- CRLREV/18364/2025	GOPINATH MISHRA	2025-06- 25	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
46	D-MATA/25326/2025	JYOTIRMAYA SAHOO	2025-06- 26	3-AUTHENTICATION FEE IS DEFICIENT.  Period of Delay 25 days
47	D-WP(C)/24528/2025	SANDHYARANI PANI	2025-06- 25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. As per petition para.7, op .no.2 not mentioned in the index annex.4.2.paragraphs of the petition not correct.3.page no.23 not neat.
48	D- CRLREV/19069/2025	JAGAJIBAN PRADHAN	2025-06- 30	Put SR after filing the consolidated petition .
49	D- ABLAPL/18758/2025	SAKTIDHARA MISHRA	2025-06- 24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. page no-12 and 13 is not neat and legible.
50	D-WP(C)/25118/2025	SUBHANKAR ROUT	2025-06- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
51	D- BLAPL/19228/2025	BIKRAM CHANDRA GHADEI	2025-06- 30	1. Attested Annexure-1 is not filled. 2.Fathers name of the petitioner mentioned in the Rejection order is not tally with cause title of the application. 3. Name of the petitioner mentioned in the affidavit is not tally with Cause title of the application. 4. Fathers name of the petitioner mentioned in the V. nama is not tally with Cause title of the B. application.
52	D- BLAPL/18686/2025	SATYA JEET ROUT	2025-06- 25	1- Index not properly furnished.2- Synopsis and Date Chart not page marked.
53	D- RPFAM/25451/2025	DOLAGOBINDA MOHAPATRA	2025-06- 30	certified copy of impugned order to be filed
54	D-WA/19053/2025	SONAK MISHRA,A.S.C	2025-06- 30	1.C. COPY OF IMPUGNED ORDER NOT FILED
55	D- BLAPL/19042/2025	KISHORE KUMAR MISHRA	2025-06- 26	31-As per standing order the name of victim/informant shall not be mentioned in the petition.

				1.Put up SR after redacting the name of Informant/victim and their relatives from this petition.
56	D-BLAPL/18842/2025	RAMESH CHANDRA MAHARANA	2025-06-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Late Gopal Naik not furnished in v.nama.
57	D-RSA/24109/2025	SUDEEP KUMAR SARANGI	2025-06-26	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. 2.Original/Xerox copy of P.O.A not accompanied.
58	D-CONTC/23326/2025	ADV.	2025-06-26	1. Sl. no. 4 of affidavit and al so sl. no. of paragraphs not correct .2. In cause title ,NESCO not mentioned on op.address as per annex.1.
59	D-WP(C)/25635/2025	SANGRAM JENA	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page15 and 16 not neat.
60	D-CRLMC/18704/2025	MANAS KUMAR CHAND	2025-06-30	1.Page nos. 13 and 14 between two pages not paginated.
61	D-WP(C)/24924/2025	SARAT CHANDRA DASH	2025-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 15 and 16 not neat.
62	D-RSA/25052/2025	NIKUNJA KUMAR ROUT	2025-06-30	Court Fee Rs.5385/-Payable Not Paid
63	D-CRLMP/17689/2025	KAPILA CHARAN NAYAK	2025-06-24	1. As per index Annexure-2 not filed and described in the petition at para-4 .2.Date of F.I.R under Annexure-1 does not tally with Index.
64	D-ABLAPL/18786/2025	AJAYA KUMAR ROUT	2025-06-25	1.In Synopsis P.S no mentioned wrong. 2. In cause title ,paragraph-1 P.s name mentioned sadar instead of SOSO 3.In affidavit, Solemnly affirm before me mentioned saroj kumar sethi instead of Harekrushna Nahak
65	D-WP(C)/24237/2025	RAMAKANTA NAYAK	2025-06-23	1.PAGE 12 NOT NEAT.2.PAGE 26 NOT AVAILABLE.
66	D-CRLMC/18654/2025	DEBASIS SAHOO	2025-06-25	1. Page nos 10 and 11 not legible.
67	D-WP(C)/24649/2025	DR. NIRANJAN SWAIN	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished in the petition.2. Paragraph no. not correctly furnished on declaration in I.A.
68	D-CONTC/21826/2025	ADV.	2025-06-30	Declaration not furnished in affidavit
69	D-WA/18142/2025	SIDHARTH PRASAD DAS,A.S.C	2025-06-25	1. C.COPY OF OF IMPUGNED ORDER NOT FILED

70	D-ABLAPL/18703/2025	BIJAY KUMAR BEHERA	2025-06-26	i)Averments of the address taken in the petition seems wrong.
71	D-WP(C)/24798/2025		2025-06-25	at page no.79 annex-18 not exhibited.
72	D-ABLAPL/19159/2025	SATYA SHIVA DASH	2025-06-30	1, In declaration under affidavit, no. of paragraph of the application is not furnished correctly.
73	D-CONTC/23656/2025	ADV	2025-06-24	Synopsis and date chart and AB not mentioned in index.
74	D-CRLMP/17732/2025	RAMDAS ACHARY	2025-06-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
75	D-ABLAPL/18641/2025	SURYAKANTA DWIBEDI	2025-06-24	1.Synopsis and Date Chart not paginated.
76	D-WP(C)/24444/2025	SUNIL J MATHEWS	2025-06-23	Address of op no 6 not mentioned
77	D-ABLAPL/19216/2025	BIJAYA KUMAR RAGADA	2025-06-30	Declaration in the Affidavit is wrong. Sole petitioner is giving declaration for others.
78	D-BLAPL/18619/2025	JASPREET KAUR	2025-06-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 26 31 56 57 62 74 and 76vide annex-2 not neat.Paragraph not correctly furnished in the affidavit.
79	D-FAO/24311/2025	ANUPAM DASH	2025-06-25	Code not correct 2. receipt showing deposit of compensation not filed
80	D-WP(C)/24470/2025	BHASKAR CHANDRA PANDA	2025-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Date of copy of representation not tally with Index.Page 22 not neat. 2..Petition not correctly addressed to Honorable Court
81	D-WP(C)/25175/2025	KISHORE KUMAR JENA	2025-06-26	1.Date ROR not tally with Annexure 5 as per index.
82	D-WA/25100/2025		2025-06-25	1. Period of Delay 6 days delay, I.A not filed. 2. Vakalatnama properly stamped, Executed and accepted - In person memo not filed. 3.Code Not indicated. i) Status of the parties not furnished.ii)Anxs. are not properly mention in appeal memo. .iii)Confined more than one prayer.iv) WP(C) no. wrongly mention in prayer para no.2 and 3.v) Memo of In person not filed. vi) Neat and legible copy of page no. 41 to 44.vii) Reference certificate not furnished.
83	D-ABLAPL/19056/2025	JYOTIRMAYA SAHOO	2025-06-26	1. Annexure-1 is not neat and legible
84	D-BLAPL/18591/2025	SURYAKANTA DWIBEDI	2025-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not neat.C.T and P.S number not mentioned in the Rejection order as per

				cause title.
85	D-WP(C)/23660/2025	SAROJA KANTA SAMAL	2025-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
86	D-CMP/21407/2025	ROSHAN KUMAR PANDA	2025-06-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
87	D-CRLREV/18939/2025	BIBHU PRASAD MOHANTY	2025-06-26	Period of Delay 925 Days 2. In para -1 of I .A -473/2025 year of p.s case furnished is not correct .
88	D-CRLMP/17468/2025	AKHAYA BISWAL	2025-06-24	PAGE NO. 17 NOT LEGIBLE
89	D-CRLREV/18542/2025	PRATYUSHA NAIDU	2025-06-26	1.Description of annex.2 in para 8 and also anx.4 in para 9 of petition not tally with index. 2.Annex .5 not mentioned in petition.3.C.T.of annex. 7 to be filed.4.Description of annex.8 in index not tally with annex-8 marked.5. Certificate reg.non filing of Rev.petition before Session Judge not furnished
90	D-CMAPL/25499/2025	ADV.	2025-06-30	1.Period of Delay 1046 days delay.I.A. not filed.
91	D-ABLAPL/19057/2025	JYOTIRMAYA SAHOO	2025-06-26	1. In Annexure-1, page no-7 is not legible
92	D-BLAPL/18409/2025	SUSANTA KUMAR LENKA	2025-06-23	31-As per standing order the name of victim/informant shall not be mentioned in the petition. Address Of Petitioner Patia is written as Patil in cause title.
93	D-TRPCRL/18288/2025	AMIT KUMAR NATH	2025-06-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
94	D-ABLAPL/19158/2025	BIJAY SWAIN	2025-06-30	1. In affidavit, Occupation of the deponent is not furnished. 2.Attested Annexure not filled.
95	D-CMP/23288/2025	SUDHANSU SEKHAR JENA	2025-06-26	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
96	D-RVWPET/23071/2025	SURYAKANTA DASH	2025-06-26	AU fee Rs 0.25/- to be paid. 2.Provision of Law Incorrect 3.odia Undertaking not filed. 4.Code Not furnished.
97	D-ABLAPL/18894/2025	ASHOK KUMAR SAHOO	2025-06-25	. In declaration under affidavit,Other petitioner is not authorized petitioner-1 to do the to swear the affidavit in their behalf.
98	D-CRLA/16924/2025	RAJENDRA KUMAR DASH	2025-06-26	Put up for S.R. after filing of consolidated appeal memo
99	D-CRLREV/19165/2025	SATYAJIT MOHAPATRA	2025-06-30	1.Copy not served
100	D-WP(C)/24102/2025	SANTOSH KUMAR MAHANTY	2025-06-26	.Subject Code incorrectly Mentioned

101	D-WP(C)/23750/2025	UMAKANT SAHOO	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petition not correctly addressed to Honorable Court
102	D-WP(C)/24735/2025	DILLIP KUMAR BEHERA	2025-06-26	PAGE 14 NOT NEAT
103	D-BLAPL/19075/2025	HIMANSHU BHUSAN DASH	2025-06-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
104	D-BLAPL/18156/2025	LOKANATH NAIK	2025-06-30	1. Page 69 is not neat.2.Annexure-2 is not attested. 3. Affidavit of Notary and Declaration of Deponent not attached to file in proper place. 4. Details of Annexure 2 is not furnished in Paragraphs of Case. Certificate for translation of odia annexure not filed.
105	D-WP(C)/24602/2025	BHABANI SANKAR MISHRA	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 and 12not neat.
106	D-RVWPET/21302/2025	KYABLYA PANDA	2025-06-25	i)Para no. not correctly furnished in I.A. ii)OP NO.6 and 7 are not party in WP(C).
107	D-ARBP/24630/2025	JATINDRA KUMAR MOHAPATRA	2025-06-26	1. Page nos.17 to 20 not legible.
108	D-CRLA/17968/2025	ANIRUDHA DAS	2025-06-25	R.I.awarded u/s.201 I.P.C. wrongly mentioned in synopsis appeal memo and I.As.
109	D-CRLMC/18835/2025	RITURANJAN CHHOTARAY	2025-06-30	1. Copy of FIR and charge sheet to be filed.
110	D-RSA/24442/2025	MANOJ KUMAR PATI	2025-06-30	1.Period of Delay 11 days. I.A for condonation of delay not filed. 2. Court Fee Rs.2838/- Payable Claiming for exemption being S.T. Caste Certificate not filed. 3. C.Fee of Rs.2838/-already Paid in the Trial Court Decree. Hence Payable.
111	D-CRLREV/18342/2025	SATYA NARAYAN BHRAMAR RAY	2025-06-25	1. Period of Delay 44 days
112	D-WP(C)/25010/2025	PRAJIT KUMAR PRADHAN	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. D.fee of Rs.10/- not paid.Serial no-4 I.A in the affidavit not correctly mentioned.Paragraph in the I.A of affidavit not correctly mentioned.
113	D-BLAPL/18460/2025	SUSHANTA HARICHANDAN	2025-06-23	As per standing order the name of victim/informant shall not be mentioned in the petition.Put up for further SR
114	D-WP(C)/23535/2025	DEEPALI MAHAPATRA	2025-06-26	Authorization with regard to swear affidavit on behalf of the another petitioner not furnished.
115	D-ABLAPL/19189/2025	TARA PRASAD MOHAPATRA	2025-06-30	1-COURT FEE IS DEFICIENT.

116	D-CMAPL/21003/2025	ADV.	2025-06-25	Para no. not correctly furnished in I.A. and para no. not furnished in declaration of petition.
117	D-WP(C)/25299/2025	SASWATI MOHAPATRA	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl no. 4 not properly described.
118	D-ABLAPL/18990/2025	SUSHANTA KUMAR DAS	2025-06-26	1. Page no -12 and 13 is not annexed properly.
119	D-RVWPET/22664/2025	SADASIVA PATRA (1)	2025-06-26	AU fee Rs 2.25/ to be paid
120	D-CRLMC/18482/2025	RAJENDRA NARAYAN ROUT	2025-06-25	Petition not correctly addressed to Honorable Court Page marking not tally with Index and book marking.
121	D-WP(C)/21127/2025	PRAVAT KUMAR NAYAK	2025-06-23	.Petition not correctly addressed to Honorable Court
122	D-WP(C)/25535/2025	SANGRAM JENA	2025-06-26	page nos.22 25 and 26 not neat and legible.
123	D-WA/20270/2025	SHAKTI DATTA TRIPATHY	2025-06-25	i) Status of the parties not furnished.ii) WP (C) no.not correctly furnished in para no.- 1.iii)Anx-1 not mention in petition.iv)Date of listing wrongly mention in para-10.v) WP(C) no. not furnished in Being aggrieved.vi) Page no. 104 not properly scan.
124	D-CRLMP/18778/2025		2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Page marking not correct.Notarial stamp of Rs.30/- not paid in affidavit in petition and IA.JMFC Soro should not be made opp. . party
125	D-CRLMP/18788/2025	NIRANJAN PANDA	2025-06-30	Age of opp. parties 4 to9 not mentioned in cause title
126	D-MSA/18742/2025	SUDEEP KUMAR SARANGI	2025-06-25	1. Period of Delay 55 days 2.R-3 of the Appellate Tribunal not made party in this Appeal.
127	D-WP(C)/24473/2025	BHASKAR CHANDRA PANDA	2025-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 19 and 22 not neat.Date of Representation not tally with Index. 2..Petition not correctly addressed to Honorable Court
128	D-CRLREV/18843/2025	BIJAYA KUMAR RAGADA	2025-06-26	AU fee Rs 4.40 paisa not paid on annexure- 1 2.Code Indicated but appears not correct . 3 .B .C .E no. furnished in synopsis ,date chart does not tally with B .C .E no. furnished in affidavit and declaration . 4 .Spl . case no .furnished in synopsis and cause title does not tally with each other and also not with c .copy filed under annexure-1 .3 .Certificate not furnished regarding non filing of revision before concerned

				sessions judge . 4 .Certificate of good ground not furnished .
129	D-ABLAPL/18740/2025	BHARAT BHUSAN ROUSTRAY	2025-06-25	1.Petition not correctly addressed to Honorable Court 2.Index shows Bail Application instead of ABLAPL Application.
130	D-CRLMC/18984/2025	SOUBHAGYA KUMAR DASH	2025-06-26	1. As per index Annexure-2 and 3 not described in the petition.
131	D-ABLAPL/18403/2025	KISHORE KUMAR MISHRA	2025-06-25	1. Index and Synopsis not properly paginated. 2. The name of the Victim and her husbands name may be redacted from the petition.
132	D-WP(C)/25420/2025	SHRADHASHREE ROUSTRAY	2025-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent not described his name in declaration
133	D-BLAPL/18997/2025	PRATIMA NAYAK	2025-06-25	Dist. not mention in the petitioner address and s/o . Late Radhakrishna not tally with rej.order.
134	D-RSA/24655/2025	DWARIKA PRASAD MOHANTY	2025-06-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
135	D-CONTC/22627/2025	ADV.	2025-06-25	1. Page no.8 not neat and legible.
136	D-ABLAPL/18887/2025	SIBA PRASAD SAHOO	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In certificate under Affidavit, no. of paragraph is not furnished correctly. 2. In V. nama, L.T.I of the executant is not attested. 3. Attested Annexure is not filled
137	D-ABLAPL/19113/2025	SUSANTA KUMAR TRIPATHY	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 not neat.
138	D-WP(C)/25697/2025	TARUNAKANTA PATNAIK	2025-06-30	Date of Resident certificate not tally with Index.Date of copy copy vide annex-9 not tally with Index.
139	D-ABLAPL/18522/2025	SUSHANTA KUMAR PRADHAN	2025-06-24	1.In synopsis cause title paragraph-1 and prayer of the application different C.T case no have been furnished
140	D-WP(C)/25278/2025	KRISHNA CHANDRA SAHU	2025-06-26	1. Date of order not correctly furnished Sl. no.12 in Index and line no.11 in page no.14 of the petition.
141	D-RSA/24040/2025	ANAM CHARAN PANDA	2025-06-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
142	D-BLAPL/19182/2025	BHARAT BHUSAN ROUSTRAY	2025-06-30	Rejection order shows case is pending in the court of JMFC Bijepur but in paragraph 1 it is mentioned that pending in the court of JMFC Sohela.

143	D-ABLAPL/18978/2025	TARA PRASAD MOHAPATRA	2025-06-26	1. Page 8 and 9 not legible. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
144	D-ITA/21387/2025	SASWAT KUMAR ACHARYA	2025-06-25	1.D.C.fee of Rs.6/- to be paid. Being agreed and certificate in good ground not furnished.2.Page nos.301 and 924 not legible.3.page nos.673 and 824 not properly arranged.4.Page no.941 not filed
145	D-WP(C)/25689/2025	ANJAN KUMAR BISWAL	2025-06-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 12 not neat.
146	D-ABLAPL/19169/2025	NIRANJAN LENKA	2025-06-30	1. In Annexure-1, FIR copy is not filled as mentioned in the Index and paragraph-3 of the application. 2. In cause tile of the application, it is mentioned G.R no where as in prayer it is mentioned as C.T case no
147	D-CRLMC/18971/2025	SURESH KUMAR JENA	2025-06-26	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1. As per order under Annexure-3 the name of the Lower Court does not tally with Synopsis and Petition.2.C.Copy of F.I.R. not filed.
148	D-ABLAPL/18845/2025	BISWARANJAN DALAI	2025-06-25	Name of Petitioner No.3 in cause title not tally with the signature in Vakalatanama.
149	D-WP(C)/24338/2025	SAMEER KUMAR DAS	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Occupation not mentioned in the affidavit.Page 44 not neat.
150	D-WP(C)/25581/2025	ALOK KUMAR MOHAPATRA	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Representation dtd 11.03.2025 mentioned in the synopsis and para-1 of the petition and prayer portion does not tally with under annex-4.2.hologram of Rs.50/- affixed on the V.nama.
151	D-FAO/24989/2025	ADAM ALI KHAN	2025-06-26	1. Period of Delay 86 days
152	D-BLAPL/19004/2025	T.NARAYANA MURTY	2025-06-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
153	D-CMP/24482/2025	ACHYUTANANDA PATTANAIK	2025-06-26	This may be regd. as WP(C)

154	D- CONTC/22582/2025	JANAKI KANTA MAHAPATRA	2025-06- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED. 2.LEGIBLE and NEAT COPY OF PAGE NOS.12 and 14 BE FILED
155	D- CONTC/21635/2025	ADV.	2025-06- 23	8-CAUSE TITLE NOT IN ORDER.  1.OPP. NO. 18 IN CONTC. PETITION CAUSE TITLE WAS NOT PARTY IN W.P (c) NO. 28794/ 2019 2.IN PETITIONERS NAME EVERYWHERE BE SUKA JENA and ANOTHER.3. AUTHORISATION IN DECLARATIOPN OF AFFIDAVIT NOT CORRECT. PUT UP FOR SR AFTER REMOVAL OF DEFECTS
156	D-ARBP/24749/2025	PAMI RATH	2025-06- 26	1. Name of the petitioner in cause title not tally with Affidavit.
157	D- ABLAPL/18339/2025	TARACHAND BAG	2025-06- 23	1.Subject code not furnished. 2.Petitioners represented through father and mother guardian not mentioned. 3. in the first Affidavit name wife name Declaration paragraphs son name are not correct. 4.in the Second and fourth Affidavit paragraphs mentioned in the petition are not correct. 5. in third Affidavit age occupation petitioner claim Declaration and paragraph not mentioned correctly and L.T.I.not attested. 6.Undertaking for English translation not filed. 7.Annexures not attested. 8. Mobile No. of Advocate not given.
158	D- CRLLP/15604/2025	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	2025-06- 24	Authentication fee due on the (a) Copy of Trial Court Judgement Rs 21.45 paisa not paid
159	D-MATA/25284/2025	MD. GOLAM MADANI	2025-06- 26	Period of Delay 20 days
160	D- ABLAPL/18731/2025	BHARAT BHUSAN ROUTRAY	2025-06- 25	Signature of person making odia FIR in page 9 is not available
161	D- BLAPL/19144/2025	BIJAYA KUMAR RAGADA	2025-06- 30	i) Annexure marked as incorrect in paragraph no. 4 of the petition.ii) Page nos. 7 and 8 not legible
162	D- CRLREV/18024/2025	SABITA RANJAN PATTNAIK	2025-06- 25	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1. Period of Delay 6 DAYS

163	D-WP(C)/24608/2025	SIDHESWAR MALLIK	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Sl. no.4 of affidavit not proper. 2. page no.43 not neat.
164	D-WP(C)/24667/2025	PRAFULLA KUMAR MOHAPATRA	2025-06-26	Page No. 19 not legible.
165	D-WP(C)/25124/2025	SAMEER KUMAR DAS	2025-06-26	Page nos 13 and14 not neat
166	D-WP(C)/17065/2025	DILLIP KUMAR SAHU	2025-06-25	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED.  AB not mentioned in index.Synopsis and date chart not mentioned in index.DC fee of Rs.12/- not paid.Annexures not properly reflected.
167	D-ABLAPL/18610/2025	DEEPAK RANJAN PARIDA	2025-06-25	1. In declaration of the affidavit authorize has been given to the deponent up to petitioner no.4 instead of petitioner-5 as there are five nos. of petitioner
168	D-RSA/24819/2025	BHAWANI SANKAR PANIGRAHI	2025-06-30	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1. Authentication fee due on the Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid.
169	D-CONTC/22379/2025	ADV.	2025-06-25	1. As per record Annexure-1 and 2 not properly page marked in Index.2. Page nos.11 12 13 and 14 not neat and legible.
170	D-MACA/23332/2025	ADAM ALI KHAN	2025-06-30	1. Period of Delay 124 days 2.statutory deposit not made
171	D-WP(C)/25290/2025	BASUDEV BARIK	2025-06-30	.Petition not correctly addressed to Honorable Court
172	D-LAA/24604/2025	SUNIL KUMAR PANDA	2025-06-24	Valuation of the Appeal and C.Fee Payable be clearly stated in the Memo. Of Appeal.Put up there after for further S.R
173	D-CRLA/17919/2025	DEEPAK KUMAR DAS	2025-06-30	Put up for S .R after redacting the name of prosecutrix from appeal memo .
174	D-BLAPL/19051/2025	TAPAN MISHRA	2025-06-26	Page no.12 and 15 not legible.
175	D-ABLAPL/18828/2025	SYED IQBAL	2025-06-25	1. Name of the Petitioner in Vakalatanama not match with cause title. 2. LTI not attested in Vakalatanama. 3. Petition, affidavit, vernacular certificate, Undertaking for translation copy are not chronologically arranged in Index and Application. 4. Declaration in Annexure 2 is not proper. 5.Names In Capital

				enrolment Numbers Of All The Signing Advocates Not Indicated
176	D-BLAPL/18623/2025	JASPREET KAUR	2025-06-25	PAGE NOS. 13 25 30 31 37 38 39 and 42 are not neat
177	D-ABLAPL/18334/2025	SURESH KUMAR JENA	2025-06-23	1-Annexure-2 mentioned wrongly in the body of the petition.2- Page no. 7 not legible.
178	D-WA/17849/2025	RAJKISHORE SWAIN	2025-06-23	1.C. COPY OF IMPUGNED ORDER NOT FILED 2. Provision of Law NOT FURNISHED 3. Code NOT INDICATED 4. CERTIFICATE OF GOOD GROUNDS NOT FURNISHED
179	D-WA/22161/2025	SANGRAM KESHARI MISHRA	2025-06-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Receipt showing copy Not served in CGC. i) WP(C) no. wrongly mention in Index and petition.ii) Page no. 65 and 66 not legible.
180	D-WP(C)/16984/2025	GUNAKAR MISHRA	2025-06-25	1-COURT FEE IS DEFICIENT. D.Fee of Rs.6/- not paid.Page 10 not partial neat.Date not mentioned in the v.nama.Incomplete address in the Opp no 2 and 3
181	D-CRLLP/18151/2025	AGNIHOTRA SAHU	2025-06-25	1. Period of Delay 33 Days
182	D-ABLAPL/18544/2025	SOM SEKHAR RATH	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. In affidavit Occupation of the deponent left blank. 2. Signature of the deponent in the affidavit and V. nama is not tally with cause title of the application
183	D-RPFAM/24659/2025	SATYA NARAYAN BHRAMAR RAY	2025-06-23	1.good ground not furnished in certificate 2-vernacular certificate not furnished
184	D-ABLAPL/18863/2025	HARAPRASAD PANDA	2025-06-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Declaration in Affidavit is not proper. Sole petitioner is declaring for another.
185	D-ABLAPL/18751/2025	SAKTIDHARA MISHRA	2025-06-25	Father Name of Deponent does not tally with Son of in Affidavit.
186	D-ABLAPL/18489/2025	KUMAR KASHYAP	2025-06-23	1. In affidavit occupation of the deponent is not furnished 2. Attested Annexure- 5 not filled. 3. In the affidavit under declaration the petitioner-1 has been address as advocates clerk is not correct 4..Name Of The Filing Advocate Not In Capital Letters In The application

187	D-BLAPL/18948/2025	SURYAKANTA DWIBEDI	2025-06-26	Jailer seal and signature not signed in the v.nama.
188	D-WP(C)/25531/2025	SAMARENDRA BAHADUR	2025-06-30	1.petitioner number not correctly mentioned in affidavit.
189	D-WP(C)/24767/2025	SUBHASIS MOHAPATRA	2025-06-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
190	D-CRLA/17724/2025	BISWAJIT MOHANTY	2025-06-26	Judgement passed in S .T case no.-28/13 and 29/13 but in appeal memo only S .T NO.-28/13 furnished .
191	D-WP(C)/24418/2025	SOURAV SUMAN BHUYAN	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Age of the deponent on affidavit does not tally with cause title.2. Page nos. 45 and 51 not neat and legible.
192	D-ABLAPL/18876/2025	BISHNU PRASAD MALLICK	2025-06-25	1. In affidavit, date of the affidavit is not mentioned 2..Petition not correctly addressed to Honorable Court
193	D-BLAPL/19060/2025	KISHORE KUMAR MISHRA	2025-06-26	1. As per rejection order under Annexure-1, in T.R.35/2025 not mentioned in the cause title.Put up for further S.R. 2.As per standing order the name of victim/informant shall not be mentioned in the petition.
194	D-CONTC/22852/2025	ADV.	2025-06-26	Paragraph not correctly mentioned in the affidavit.
195	D-ABLAPL/18983/2025	SOUBHAGYA KUMAR DASH	2025-06-26	1. In Synopsis, P.S case no and G.R case no is not tally with cause title
196	D-WP(C)/25249/2025	SAMEER KUMAR DAS	2025-06-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -1 not neat.
197	D-RSA/24147/2025	SOURAV SUMAN BHUYAN	2025-06-26	1. Court Fee Rs.10785/- Payable Not Paid. 2. C.fee already paid in the Lower Appellate Court Decree Hence Payable.
198	D-FAO/23944/2025	GIRIJA PRASAD DUTTA	2025-06-24	1.Period of Delay 72 days
199	D-ABLAPL/18658/2025	PRAVAT RANJAN SUTAR	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED.
200	D-CONTC/23541/2025	ADV.	2025-06-26	1.W.P.(c)No.21508 of 2024 is Wrongly indicated as W.P.(c) No.21508 of 2023 in Paragraph-6
201	D-WP(C)/24613/2025	SANTOSH KUMAR BEHERA	2025-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Age of the petitioner not tally with affidavit. 2. page nos. 24 and 25 not neat.

202	D-WP(C)/23765/2025	DR. JITENDRA KUMAR LENKA	2025-06-26	Subject code not furnished in Assesment Slip.
203	D-ABLAPL/19118/2025	BIKRAM CHANDRA GHADEI	2025-06-26	1. Synopsis and date chart not mentioned in the Index. 2.As per standing order the name of victim/informant shall not be mentioned in the petition.
204	D-ABLAPL/18820/2025	SUSANTA KUMAR BARAL	2025-06-26	1. The name of the petitioner No.2 does not tally with that of his signature in V>Nama.
205	D-CONTC/22631/2025	ADV.	2025-06-25	1. Order dated04.06.2024 passed in WP(C) No.13861 of 2024 does not tally with para-2 of the petition.
206	D-ABLAPL/18560/2025	BISWAJIT PASAYAT	2025-06-24	1. Page no-12 is not legible
207	D-ABLAPL/18697/2025	DEBASHIS ROUTRAY	2025-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
208	D-CRLREV/16060/2025	BIBHU PRASAD DAS	2025-06-25	As per annexure-3 documents filed are not tallied .2 .Certificate not filed regarding non filing of revision before concerned SESSIONS JUDGE .
209	D-WP(C)/24545/2025	BAMADEV BARAL	2025-06-25	1. Address of the Opp.Party No. 1 not correctly furnished.
210	D-ABLAPL/19164/2025	HEMANTA KUMAR MOHANTA	2025-06-30	1. Paragraph-11 of the application not filled. 2. In paragraph-1 of the application informant name is not correctly furnished.
211	D-FAO/25281/2025	RIMJHIMBALA PATI	2025-06-30	1. Period of Delay 49 days
212	D-BLAPL/19018/2025	UMA CHARAN MISHRA	2025-06-26	i)Date of F.I.R in paragraph no. 1 of the petition not tally with Annexure-1.ii) Authorization of theDeponent not furnished in the Declaration of the Affidavit. iii).Name Of The Filing Advocate Not In Capital Letters In The Petition
213	D-BLAPL/18487/2025	KRISHNA CHANDRA TRIPATHY	2025-06-24	Age of the petitioner no. 2 not mentioned
214	D-CRLMC/18317/2025	JNYANANANDA PANDA	2025-06-25	1.Occupation not furnished in affidavit. 2. Date of order not correctly furnished line no.5 in para no.3 and date chart. 3. ICC case number not correctly furnished in cause title of the I.A. petition.
215	D-WP(C)/24814/2025	PANCHANAN SAHOO	2025-06-30	L.A.A.FUND FEE RS.10 NOT FILED IN V.NAMA
216	D-WP(C)/24669/2025	PRAFULLA KUMAR MOHAPATRA	2025-06-26	Page No. 19 not legible
217	D-WP(C)/24389/2025	SADASIVA PATRA (1)	2025-06-24	page no. 46 and 90 not neat.
218	D-ABLAPL/19017/2025	RUDRA PRASAD MOHAPATRA	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
219	D-MACA/23523/2025	SUBRAT SATPATHY	2025-06-30	1. Period of Delay 42 days,

220	D-CMP/21541/2025	SOUMYA MISHRA	2025-06-25	1. The name of the Petitioner be corrected.
221	D-LAA/21315/2025	KISHORE KUMAR JENA	2025-06-24	1.R-44 being Dead be deleted.2.O.Ps No-41 to 44 of the Trial Court not impleaded as Parties.3.L.Rs No-2 to 6 as per A-3 not made Parties.4.Date mentioned in A-1 does not tally with the Index.
222	D-CRLMC/17103/2025	NALINI KANTA DASH	2025-06-23	1. Certified copy of annex-1 not filed.
223	D-BLAPL/18784/2025	ALOK KUMAR MOHAPATRA	2025-06-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i)Authorization of the deponent not furnished in the Affidavit.ii)Annexure-3 to Annexure-9 not properly page marked.
224	D-WP(C)/24035/2025	RABINDRA KUMAR PATNAIK	2025-06-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Code no. , not mentioned in assessment slip. 2.page nos. 35 109 and an.8 not neat.3. page nos. 105 and 107 not properly arranged.4. Date of or. of annex. 13 ,not mentioned in index. 4.Signature of petitioner no. 16 in V.nama not tally with cause title c.copy of annex. 2 not filed . 5..Petition not correctly addressed to Honorable Court
225	D-WP(C)/24531/2025	SANDHYARANI PANI	2025-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of order under Annexure-1 does not tally with Index.2. Paragraph no. not correctly furnished on declaration.3. Page nos.74 and 75 not neat and legible
226	D-RSA/24036/2025	BIBHUTI BHUSAN MISHRA	2025-06-23	1. Court Fee Rs.2835/-not Paid Claiming for exemption being S.C. Caste certificate not filed. 2.Appellant No-1 in the L.A.Court not made Party in this Appeal.
227	D-ABLAPL/18387/2025	DEBIDUTTA MOHAPATRA	2025-06-23	1. In Annexure-1 page no-14 to 18 is not legible
228	D-BLAPL/18857/2025	CHIRANJIB ROUT	2025-06-26	page 10 partly legible
229	D-ABLAPL/18916/2025	SUSANTA KUMAR LENKA	2025-06-26	1.Paragraphs in the petition are not properly serial numbered. 2.Petitioner No.1 is not authorised by Petitioner No.3 to swear the Affidavit on her behalf
230	D-CRLA/18935/2025	TIRTH KUMAR SAHU	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.Period of Delay 95 Days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2.75 paisa not paid
231	D-CRLMC/18849/2025	GIRIJA SANKAR NAYAK	2025-06-25	C.copy of FIR not filed.
232	D-BLAPL/19212/2025	AMIT KUMAR NATH	2025-06-30	1.Annexure-2 not mentioned in the Index. 2. V. Nama not properly stamped.
233	D-WP(C)/24472/2025	GANESH PRASAD SAMAL	2025-06-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of osbc Rs.50/- not paid in the v.nama.
234	D-CONTC/21828/2025	ADV.	2025-06-30	i)Para no. not correctly furnished.ii) Declaration not furnished in affidavit.
235	D-CONTC/21863/2025	ADV.	2025-06-25	Page marking not proper.
236	D-WP(C)/25780/2025	DEEPAK KUMAR MOHAPATRA	2025-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of order vide annex-3 not tally with Index.Page 22 not neat.Paragraph not correctly mentioned in the I.A of the affidavit.
237	D-ABLAPL/19226/2025	JANAKI KANTA MAHAPATRA	2025-06-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexure-2 is not attested.
238	D-MACA/23294/2025	DEBASISH PATNAIK	2025-06-26	further S.R after filling of c copy
239	D-ABLAPL/19155/2025	JNYANANANDA PANDA	2025-06-30	1, In affidavit,deponents age is not tally with cause title of the application.
240	D-BLAPL/18673/2025	MANAS KUMAR CHAND	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished on declaration.2. Page no.6 not neat and legible.3. Annexure-1 P.R.not mentioned in Index.
241	D-CRLA/17897/2025	DEEPAI MAHAPATRA	2025-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of judgement mentioned in synopsis appears not correct
242	D-WP(C)/25465/2025	BASUMATI PRADHAN	2025-06-26	page no.16 not neat and legible.
243	D-CRLMC/19068/2025	DEEPAK RANJAN PARIDA	2025-06-30	1. Fathers name of the petitioner in cause title not tally with affidavit.
244	D-CRLA/14721/2025	SANJEEB KUMAR BEHERA	2025-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 1.A.W F .Fees of Rs .50/ not paid .
245	D-WP(C)/25396/2025	ALOK KUMAR MOHAPATRA	2025-06-26	1.Hologram of Rs 50 /- not paid in V.nama.
246	D-BLAPL/18618/2025	RAJESH KUMAR MAHAPATRA	2025-06-24	Page 10 partly Not legible
247	D-RSA/24848/2025	SANJIV JOSHI	2025-06-30	Valuation and C.Fee Payable not furnished in the Memo. of appeal.Put up for further S.R after rectification.
248	D-CRLREV/16162/2025	BISWARANJAN DALAI	2025-06-24	PUT up SR after deleting the name and address of victim
249	D-WP(C)/25813/2025	DIPTI RANJAN MOHAPATRA	2025-06-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
250	D-WP(C)/24742/2025	DILLIP KUMAR BEHERA	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Description of annex.7 in the index, not correct as per annex.7. 2. page no. 27 not neat.
251	D-ABLAPL/18712/2025	SATYA JEET ROUT	2025-06-24	14-NOT PROPERLY INDEXED. Occupation of the petitioner is not mentioned in affidavit.
252	D-BLAPL/19211/2025	TAPAN MISHRA	2025-06-30	1.BNSS not correctly mentioned in Cause Title. 2. Annexure -2 not properly paginated,attested and legible
253	D-RSA/24148/2025	PRABIN DAS	2025-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
254	D-ABLAPL/18803/2025	TUSHAR KANTA NAYAK	2025-06-25	1.Subject code is not correctly furnished in A.Slip,Index,Synopsis,Date Chart,Cause Title and Affidavit. 2.BNSS is not mentioned correctly in A.Slip and Cause Title. 3. Paragraphs mentioned in the petition is not mentioned under the Affidavit.
255	D-CRLMC/17398/2025	AJIT CHANDRA MOHAPATRA	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.State not made a party in the petition. 2.Sl.4 of affidavit in I.A. not proper.3.Trial court no. and P.S. no not mentioned in the cause title.
256	D-WA/25543/2025	SAMEER KUMAR DAS	2025-06-26	i) Provisional of law not correctly furnished in I.A.
257	D-ABLAPL/18546/2025	GHANASHYAM MUDULI	2025-06-25	1. Page Nos. 15 and 16 are not legible
258	D-WP(C)/23180/2025	GOPINATH PANDA	2025-06-24	Copy of representation dated 17.08.2023 mentioned in Index(Annex-9) does not tally with the para-1para-10 and under annex-9.2.L.A.A. fee of Rs.10 /- to be paid in V.nama.

259	D-CRLMC/18456/2025	BIJAYA KUMAR RAGADA	2025-06-24	1.Petition not correctly addressed to Honorable Court 2. P.S. and G.R. nos. not mentioned in C.T
260	D-CRLA/17623/2025	TUSAR KUMAR MISHRA	2025-06-26	Deficit A .fees of Rs . 31.85 paisa to be paid
261	D-CRLMP/17574/2025	JAYADEBA BEHERA	2025-06-24	.Petition not correctly addressed to Honorable Court
262	D-ABLAPL/18653/2025	SAROJ KUMAR MISHRA	2025-06-25	1.List of Date Chart not correctly mentioned. 2. Annexure-2 not attested.
263	D-GUAP/23902/2025	SOUMIK SPANDAN TRIPATHY	2025-06-24	Put up for S .R after filing of c .copy of order which is impugned .
264	D-WP(C)/24789/2025	DEEPALI MAHAPATRA	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 16 to 22 not neat.
265	D-CRLMC/11084/2025	SUJAY SHANKER SINGHDEO	2025-06-23	EXECUTION DATE NOT FURNISHED IN V.NAMA.
266	D-WP(C)/25149/2025	ACHYUTANANDA PATTANAIK	2025-06-30	.Subject Code Not Furnished .
267	D-BLAPL/18991/2025	BHABANI SHANKAR DASPARIDA	2025-06-25	Date of disp. of in CRLA NO. 864/2023 in Ref. certificate, not tally with FIR details.
268	D-CONTC/21831/2025	ADV.	2025-06-30	i) wp (c) n0. not correctly furnished i synopsis and para-5.ii)Declaration not furnished in affidavit.
269	D-CRLMC/18550/2025	SANTOSH KUMAR DWIVEDY	2025-06-26	1. Address of the Qtr. number in cause title not tally with affidavit. 2. ICC case number not correctly furnished in para no.2.
270	D-CRLLP/15305/2025	KARUNAKAR NAYAK	2025-06-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1..Deficit A .FEES of Rs .2.35 paisa to be paid . 2.Synopsis and date chart are not page marked in index .
271	D-BLAPL/18602/2025	CHITTA RANJAN SAHU	2025-06-25	Synopsis and Date Chart not furnished in the Index. FIR Copy not filed, but Undertaking to file Copy of FIR if required by the court is filed
272	D-CRLMC/18965/2025	DR. SIMANCHALLA RANJIT	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos . 9 and 17 not neat. 2. As per index page nos. 11 to 16 not mentioned.
273	D-BLAPL/19020/2025	KHAGESWAR BEHERA	2025-06-26	i) Annexure -1 not attested.
274	D-WP(C)/24432/2025	SANTOSH KUMAR BEHERA	2025-06-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Serial no-4 correctly mentioned in the affidavit. Page 22 23 24 32 33 not partial neat. Name of the adv not mentioned capital letter in the v.nama.
275	D-ABLAPL/18829/2025	SYED IQBAL	2025-06-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Petition, affidavit, vernacular certificate, undertaking for translated copy are not chronologically arranged in Index as well as in Application. 2. Declaration in Annexure 2 is not proper. 3. Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated
276	D-WP(C)/24902/2025	PAMI RATH	2025-06-26	1. Notification dated not correctly furnished sl. no. 5 in Index and line no.11 in page no.5 of the petition
277	D-RVWPET/21695/2025	ADV.	2025-06-25	D.C. fee Rs-18/- to be paid.
278	D-WP(C)/24471/2025	BHASKAR CHANDRA PANDA	2025-06-25	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 19 and 22 not neat. Date of Representation not tally with Index. 2. Petition not correctly addressed to Honorable Court
279	D-WP(C)/25424/2025	KAMALAKANTA MOHANTY	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Father of the petitioner not tally with cause title and affidavit. 2. Petition not correctly addressed to Honorable Court
280	D-ABLAPL/19199/2025	DEBASIS MISHRA	2025-06-30	1. Mobile number of the Advocate D. Rout is not fully visible in the Vakalatanama. 2. Annexure 1 not attested.
281	D-WP(C)/24421/2025	SANTOSH KUMAR BEHERA	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 22 23 31 and 32 not neat and legible
282	D-WP(C)/24415/2025	RAJESH RANJAN SAHOO	2025-06-24	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos. 29 30 31 and 32 not neat and legible.
283	D-CMP/23645/2025	ARPIT SIKDAR	2025-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.I.A not properly addressed to the Honourable court.2. Index is not Page Marked.
284	D-WP(C)/24524/2025	KAIBALYA PANDA	2025-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 12 not neat.
285	D-ABLAPL/19098/2025	SUBRAT KUMAR SAHU	2025-06-30	1. The name of the petitioner not correctly mentioned in V.Nama. 2. A. fee is deficient.
286	D-CRLA/18386/2025	BIJAYA KUMAR RAGADA	2025-06-25	Age of appellant does not tally with impugned judgement
287	D-BLAPL/19194/2025	BHAGABAN SARANGI	2025-06-30	1. Neat legible and attested Annexure-1 is not filled 2. In List of date and Events name of the petitioner and other information is not correctly furnished. 3. In synopsis it mentioned P.S case date 17.03. 2024 where as in paragraph- 1of the application it is mentioned as 17.03.2025. 4. In declaration of the affidavit deponent declare his self petitioner instead of Adv clerk
288	D-CONTC/23128/2025	SIDDHANT SARANGI	2025-06-26	Code Not correct.
289	D-WP(C)/24661/2025	NISHIKANTA MISHRA	2025-06-26	1.Deficient court fee Rs 42/-not paid .
290	D-MSA/24158/2025	DEVASHIS PANDA	2025-06-26	Put up for further S.R after filing of the C.Copy/Free Copy of Tribunal order dt.20-03-2025
291	D-ABLAPL/18942/2025	LALATENDU SAMANTARAY	2025-06-26	Paragraphs Properly not mention in affidavit.
292	D-BLAPL/19174/2025	SOUMYA RANJAN DAS	2025-06-30	Page no.8 not legible.
293	D-CMAPL/21008/2025	ADV.	2025-06-25	Para no. not furnished in both the declaration .
294	D-BLAPL/18901/2025	BHARAT BHUSAN ROUTRAY	2025-06-26	i)Annexure -1 not mentioned in page- 8 and not attested.
295	D-WP(C)/24487/2025	SURESH KUMAR PANDA	2025-06-30	.Subject Code incorrectly Mentioned
296	D-WA/25163/2025	ATUL TRIPATHY	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Put up for SR after filing of Cause title in wp (c).
297	D-BLAPL/19036/2025	KISHORE KUMAR MISHRA	2025-06-26	1. In Index of he application it is mentioned BLAPL No of 2023 instead of 2025. 2. FIR Copy and Rejection order mentioned as Annexure-1 and 2 in the application is not mentioned in the Annexure.
298	D-WP(C)/25125/2025	DEEPALI MAHAPATRA	2025-06-26	page nos.11 14 15 and 20 not neat and legible.
299	D-WP(C)/25737/2025	ABHISHEK DASH	2025-06-30	1.pages no 46 141 142 not legible .

300	D-ABLAPL/18992/2025	SUJAY SHANKER SINGHDEO	2025-06-30	1. Page marking is not properly made in the Index, Synopsis, Date chart and Petition. 2. Annexures are not attested and marked properly.
301	D-WP(C)/24217/2025	DHANANJAYA MUND	2025-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
302	D-RSA/24074/2025	PRASANTA KUMAR SATAPATHY	2025-06-23	Valuation of the Appeal be corrected
303	D-ABLAPL/18659/2025	BALARAM NAYAK	2025-06-24	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
304	D-CMP/25584/2025	RABINDRANATH SENAPATI	2025-06-30	Index is not properly Page Marked. Put up for S.R after proper Paging and insert the same in the Book Mark accordingly
305	D-ABLAPL/19172/2025	AMLAN SHAKTI PAUL	2025-06-30	Page not proper
306	D-CRLMC/18418/2025	BIBHU PRASAD CHHUALSINGH	2025-06-23	8-CAUSE TITLE NOT IN ORDER.
307	D-ABLAPL/18913/2025	BINI MISHRA	2025-06-26	1. Index is not properly serial numbered. 2. Synopsis and Date Chart not properly paginated and signed by the Advocate.
308	D-BLAPL/18989/2025	MAHES DAS	2025-06-25	Annexure -2 not correctly mentioned in averments.
309	D-WP(C)/24026/2025	RANJIT MOHANTY	2025-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
310	D-BLAPL/18468/2025	GHANASHYAM MUDULI	2025-06-23	1. Date of FIR not correct in para.2 of petition , as per annex.1. 2..Petition not correctly addressed to Honorable Court
311	D-WP(C)/24889/2025	SANDHYARANI PANI	2025-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
312	D-ABLAPL/18995/2025	ARUN KUMAR BEHERA	2025-06-26	1. Undertaking in the Index is not in proper place. 2. Sl. No. under the Affidavit is not correct. 3. Page Nos. 15 and 16 are side cut off.
313	D-CRLREV/17738/2025	LAGNAJIT PATTNAIK	2025-06-25	3-AUTHENTICATION FEE IS DEFICIENT.  Synopsis and date chart not mentioned in the Index. Serial number 5 nomenclature not correctly furnished. Age not tally with cause title and c.copy. Page 9 10 14 and 15 not neat. Date not mentioned in the v.nama. Certificate reg no Crrev Petition has been made to the Session Judge not furnished. Good Ground certificate not furnished.

314	D-CRLMP/18509/2025	PRASANNA KUMAR MISHRA	2025-06-30	PAGE NO.8 NOT LEGIBLE .PUT UP FOR SR AFTER REMOVAL OF DEFECT
315	D-BLAPL/19145/2025	DIBYAJYOTI SAHOO	2025-06-30	i) Annexure 1 and 3 not attested
316	D-WP(C)/23784/2025	DILIP KUMAR SAHU	2025-06-30	Representation dated 13.01.2025 mentioned in the para-14 of the petition appears to be wrong
317	D-CRLREV/18622/2025	DEEPAK RANJAN PARIDA	2025-06-30	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certificate of good ground not furnished . 2 . Year of JJC case furnished in para-1 of revn .petn .appears not correct
318	D-MACA/23207/2025	ADAM ALI KHAN	2025-06-26	Period of Delay 117 days 2.statutory deposit not made
319	D-ABLAPL/18757/2025	SURESH CHANDRA PRADHAN	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. In Affidavit, Deponents occupation is not furnished 2.Petitioner no.4 is not been authorized by other petitioner to swear the affidavit on their behalf. 3.page no-14 and 15 is not properly annexed
320	D-ABLAPL/18907/2025	PRAKASH KUMAR MISHRA	2025-06-26	1.In the Index P.S. Case No. under Annexure-2 is not correct. 2.P.S. Case No. is not correctly furnished in Para-5 of the petition. 3. Page Nos. 14 and 15 under Annexure-1 are side Cut off.
321	D-CRLMC/19041/2025	LAXMIDHAR DASH	2025-06-26	14-NOT PROPERLY INDEXED. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . Index not properly page marked.C.copy of FIR not filed . The case may be registered as CRLMA.
322	D-WP(C)/24469/2025	BHASKAR CHANDRA PANDA	2025-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 19 and 22 not neat.Date of representation not tally with Index.
323	D-BLAPL/18680/2025	SAMAPIKA MISHRA	2025-06-25	1.Page marking not tally with Index and book mark. 2..Petition not correctly addressed to Honorable Court
324	D-ABLAPL/18388/2025	DEBIDUTTA MOHAPATRA	2025-06-23	1. In Annexure-1 page no-14 to 18 is not legible
325	D-WP(C)/23795/2025	SANTOSH KUMAR MAHANTY	2025-06-26	.Subject Code incorrectly Mentioned
326	D-BLAPL/18956/2025	PRASANTA KUMAR ROURAY	2025-06-25	Honble Court not tally with cause title and Rejection order. 2..Petition not correctly addressed to Honorable Court
327	D-ABLAPL/18607/2025	GAGAN BIHARI SINGH	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				14-NOT PROPERLY INDEXED. Wrongly mention in point no. 5 of the Affidavit. Paragraph properly not mentioned in declaration.
328	D-WP(C)/25384/2025	MANMAYA KUMAR DASH	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.After page no.13 page no.14 not exhibited.
329	D-CRLA/16361/2025	SUJAY SHANKER SINGHDEO	2025-06-23	Put up for S .R after filing of c.copy of impugned judgement under annexure-1 .
330	D-ABLAPL/18815/2025	LALATENDU SAMANTARAY	2025-06-25	1. Copy of order in ABLAPL NO. 2977/25 disposed of on 29.04.25 not furnished. 2. The name of the father of the petitioner mentioned under Declaration in Affidavit is not correct.
331	D-CRLMC/18667/2025	LAMBODOR ACHARI	2025-06-26	1. Fathers name of the petitioner in cause title not tally with affidavit. 2.Petition not correctly addressed to Honorable Court
332	D-ABLAPL/18800/2025	KULDEEP MOHANTY	2025-06-25	1. Annexure-4 is not attested by ADV.
333	D-WP(C)/24867/2025	SUBASH CHANDRA ACHARYA	2025-06-30	AS PER ANNEX.3, date not tally in index and al so para.3 of petition .
334	D-CRLMC/18706/2025	RAGHUNATH BISWAL	2025-06-26	1. Occupation not furnished in affidavit
335	D-CONTC/25379/2025	ADV.	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.W.P.C(OA) No.350 of 2019 is wrongly mentioned as W.P.C(O.A.)No350 of 2029 in prayer.
336	D-RVWPET/25140/2025	SOURAV SUMAN BHUYAN	2025-06-30	AU fee Rs 2.25/- to be paid. i) Synopsis and list of events not mention in Index.ii)Delete the name of the Honble Mr.Justice S.Mishra in being aggrieved.iii)Para no. not correctly furnished in declaration.
337	D-ABLAPL/18908/2025	AGNISIKHA RAY	2025-06-26	1.Synopsis and Date Chart not mentioned in the Index. 2.Page No. 5 not signed by the Advocate. 3. Paragraphs in the petition is not mentioned under Declaration in the Affidavit . 4. Page No. 8 is not legible.
338	D-WP(C)/25246/2025	SAMEER KUMAR DAS	2025-06-30	Page no. 29 not available.
339	D-WA/18450/2025	SURYA NARAYAN PATNAIK, A.G.A.	2025-06-25	1.Judgment dt.21.2.2024 wrongly indicated dt.24.2.2025 in prayer
340	D-WP(C)/24211/2025	SHIBANI SHANKAR PRADHAN	2025-06-26	.Receipt Showing Serv.copy To cg not Filed.
341	D-MACA/23004/2025	SUBRAT SATPATHY	2025-06-24	1.Period of Delay 22 days 2.w f fund Rs10/ not stamped

342	D-BLAPL/18912/2025	SULOCHANA PATRO	2025-06-25	1.Honble Court not tally with Rejection order and cause title. 2..Petition not correctly addressed to Honorable Court
343	D-CRLREV/14910/2025	ANAM CHARAN PANDA	2025-06-24	c. copy not filed in annexure 1 2. Put up SR after filing c.copy of annexure 1
344	D-WP(C)/24759/2025	PRATIK DASH	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Serial no -4 I.A in the affidavit not correctly mentioned.
345	D-WP(C)/24952/2025	BIBHUTI BHUSAN MISHRA	2025-06-26	Copy of letter dt. 06.05.2025 not annexed vide Annex-5.
346	D-ABLAPL/18771/2025	BIBHUTI RANJAN MOHANTY	2025-06-25	1. In declaration under affidavit, no of paragraph is furnished wrong. 2. In affidavit sl no is not furnished correctly.
347	D-BLAPL/19087/2025	SATYAPADA SHARMA	2025-06-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
348	D-WP(C)/24775/2025	SUSANTA SEKHAR MOHAPATRA	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
349	D-ABLAPL/18294/2025	GUNAKAR MISHRA	2025-06-23	1.Paragraph No.1 in the petition not mentioned. 2. G.R.Case No. in the prayer portion not correctly furnished. 3.Page No. 62 and 56 are not legible. 4. In the Declaration under Affidavit,Affirmation is not done by the petitioner. 5.The name of the petitioners do not tally with that of their signature in V>Nama and L.T.I. not attested. 6. The name of other petitioners name not mentioned in V>Nama. 8.Vernacular certificate not correctly furnished.
350	D-WP(C)/24737/2025	RAJAT KUMAR PANDA	2025-06-23	Address of op no 2to 4 not mentioned
351	D-WP(C)/24920/2025	MAHESWAR MOHANTY	2025-06-24	At page no.19 Annex- no. not correctly mentioned
352	D-WA/18734/2025	SHREEKANTA PRASAD SAHOO	2025-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
353	D-CRLMC/18318/2025	BHABANI SANKAR DAS	2025-06-23	17-REFERENCE CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1. GR case number not correctly furnished in para no.5. 2. Certified copy of annex-1 not filed. 3. PS case number not correctly furnished in prayer of the petition.

354	D-LAA/24122/2025	ABHAYA KUMAR SHARMA	2025-06-25	1. Period of Delay 49 Days
355	D-WA/19046/2025	SASWAT DAS,A.G.A	2025-06-30	PRAYER OF THE I.A NO.2348/25 NOT FILLED UP
356	D-WP(C)/24331/2025	SUBHASIS MOHAPATRA	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Date of Copy of notice not tally with Index.Serial no 4 affidavit in the I.A wrongly mentioned.Paragraph not correctly mentioned in the affidavit and also I.A.Page 13 22 and 24 not neat.
357	D-RVWPET/24864/2025	SUSANT KUMAR MOHANTY	2025-06-30	1. Code Not furnished i) Year of the case in MACA no. wrongly furnished in page -2.ii)E.no and mobile no. not furnished in v. nama of Mr. S.K.Samal adv.
358	D-CRLREV/18612/2025	PRABIR KUMAR RAY	2025-06-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs Decree Rs.6.60p to be paid. (b) Appellate Court Judgement Rs.8.80p to be paid 2. I.A.No.not mentioned in I.A.3. Paragraph no. not correctly furnished on declaration in I.A.
359	D-ABLAPL/18957/2025	SARADA PRASAD DASH	2025-06-25	1.High court Bar Asson Members welfare scheme Rs 50/- to be paid in V. Nama
360	D-WP(C)/24720/2025	UMAKANTA MISHRA	2025-06-26	Page 14 15 16 17 18 19 25 are not neat
361	D-WP(C)/24866/2025		2025-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Nomenclature in ref certificate and SL. nos of paragraphs not proper in the petition.2.page no. 162 not neat. 3. Declaration not mentioned in the affidavit.4.As per annex.4 5 7 8 and 27, date not tally with index.5.As per index annex.31 not mentioned in the petition and page no.92 not marked, as per index.
362	D-WP(C)/24677/2025	ANNADA PRASAD MOHANTY	2025-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.  Index not completely page marked.Annexures not correctly described in averments.Page no. 11 and12 not neat.

363	D-CRLMC/18996/2025	BHABANI SHANKAR DASPARIDA	2025-06-30	1. Page no.12 not filed.
364	D-WP(C)/23955/2025	KSHIROD KUMAR ROUT	2025-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Page 11 12 and 24 not neat.
365	D-WP(C)/24028/2025	NIRANJAN NAYAK	2025-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Sl. 4 of affidavit in I.A. not proper.
366	D-MATA/24255/2025	MADAN SUNDAR BEHERA	2025-06-25	certified copy of impugned order to be filed
367	D-CONTC/23703/2025	PRASANNA KUMAR PANDA	2025-06-30	1. Vernacular Certificate not furnished.2. Date of representation under Annexure-2 does not tally with para-4 of the petition.
368	D-BLAPL/19012/2025	AMLAN SHAKTI PAUL	2025-06-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Paragraph no. not correctly furnished in the petition.2.Provision of Law not correctly furnished.
369	D-BLAPL/18651/2025	JAJATI KESHARI KHUNTIA	2025-06-24	1.As per index, Annexure-1 not properly page marked on the file.
370	D-WP(C)/24849/2025	GANESH PRASAD SAMAL	2025-06-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  D.C.fee Rs. 50/- to be paid on V.nama .
371	D-WP(C)/25327/2025	JAGAMOHAN PATTANAİK	2025-06-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Copy of form filed dated not correctly furnished in Sl. no. (v) at page no.3. 2. Date of rejection order not correctly furnished in Synopsis. 3. Page nos. 25 and 27 not filed.
372	D-WP(C)/24600/2025	PANCHANAN SAHOO	2025-06-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Name of Advocate not in capital letter in Vnama.
373	D-WP(C)/24785/2025	GOPINATH MISHRA	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER.  SL.4 of affidavit in I.A., NOT PROPER.
374	D-CONTC/23493/2025	ADV.	2025-06-30	Code not Correct.
375	D-BLAPL/19038/2025	KISHORE KUMAR MISHRA	2025-06-26	14-NOT PROPERLY INDEXED.

				1. Annexures not mentioned in Petition 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
376	D-RSA/24049/2025	UPENDRA KUMAR SAMAL	2025-06-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
377	D-MACA/25029/2025	RAMESH CHANDRA PRADHAN	2025-06-26	being aggrieved not furnished in petition
378	D-ABLAPL/19160/2025	JANAKI KANTA MAHAPATRA	2025-06-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. In cause title of the application and affidavit fathers name of the petitioner is not correctly furnished 2. Annexure-2 is not legible 3. Attested Annexure-3 is not filled. 4. In page -11, written report is not complete and not annexed properly
379	D-ABLAPL/18496/2025	SURESH KUMAR PANDA	2025-06-23	1. Application having more than one prayer. 2. Name in Declaration part of the Affidavit not matching with cause title. 3. Declaration regarding Paragraph no 8 to 11 not furnished.
380	D-BLAPL/19065/2025	CHANDAN SAMANTARAY	2025-06-26	1. No. of F.I.R. under Annexure-1 does not tally with para-1 of the petition.
381	D-RVWPET/21665/2025	BISWAJIT DAS	2025-06-24	i) Para no not correctly furnished in petition and both the I.A.s.ii) Provision of law not furnished in I.A. iii) Vernacular certificate not furnished.
382	D-WP(C)/24463/2025	RABI NARAYAN PANDA	2025-06-24	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 16 not neat.
383	D-ABLAPL/18809/2025	MD. GOLAM MADANI	2025-06-25	1,1. BNSS not correctly mentioned in A.Slip. 2. Addressing to the Court is not proper. 3. Name and address of the petitioners not mentioned in V. Nama.
384	D-CRLMC/18663/2025	SIDDHANT SARANGI	2025-06-26	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1. Certified copy of annex-1 not filed.
385	D-CMP/21571/2025	ASHIS KUMAR PADHEE	2025-06-23	Petitioners No-1 to 7 though substituted not yet inserted in the Annexure -1.2. Defendant No-2 not made Party in this Petition.
386	D-FAO/24068/2025	SANTOSH KUMAR NANDA	2025-06-25	Provision of Law not correctly furnished
387	D-RVWPET/22823/2025	DIPTI RANJAN BHOKTA	2025-06-26	Date of Jt. wrongly mention in prayer.

388	D-WA/21577/2025	RATIKANTA MOHAPATRA	2025-06-24	1. C.COPY OF IMPUGNED ORDER NOT FILED 2. C.COPY OF CAUSE TITLE OF W.P(C) NO. 24901/2024 BE ATTACHED TO THIS W.A PUT FOR SR AFTER REMOVAL OF DEFECT
389	D-CONTC/21699/2025	ADV.	2025-06-25	THE LRND COUNSEL FOR THE PETITIONER NOWHERE MADE FULL SIGNATURE OR WRITE HIS NAME/ HIS COUNSELS IN CAPITAL IN THE PETITION
390	D-LAA/24128/2025	ABHAYA KUMAR SHARMA	2025-06-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Period of Delay 52 Days .
391	D-ABLAPL/19106/2025	SIDHARTHA DAS	2025-06-26	.Petition not correctly addressed to Honorable Court
392	D-CONTC/23489/2025	ADV.	2025-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
393	D-WA/19048/2025	BIMBISAR DASH,A.G.A	2025-06-30	PRAYER OF THE I.A NO.2350 NOT FILLED UP
394	D-WA/17427/2025	SANJIB SWAIN,A.G.A	2025-06-23	Period of Delay 81 days, I.A. not filed.
395	D-WP(C)/24384/2025	LINGARAJ SARANGI	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1.Petition not correctly addressed to Honorable Court 2. Opp. party not mentioned in affidavit.Page no. 21 not available.Page nos.27 28 and 29 not neat
396	D-CRLREV/18042/2025	HEMANTA KUMAR MUND	2025-06-25	1. page nos. 21 to22 not neat.2. As per index annex.3 and page mark not furnished.3. Good grounds not furnished.4 Certificate reg non filing of REV. Petition before SESSION JUDGE not furnished
397	D-ABLAPL/19198/2025	PRASANT KUMAR BARIK	2025-06-30	1. Name of opposite party mentioned in the cause title is not proper. 2. Name of P.S. mentioned in the cause title, synopsis etc. not match with para 3 of the petition. In para 3 it is Sarbang in other place it is Puruna Bazar.
398	D-CRLREV/19027/2025	BINI MISHRA	2025-06-30	Put up for S .R after filing of c .copy of impugned order filed under annexure-4 .
399	D-BLAPL/19190/2025	KUMAR PRAJWAL	2025-06-30	1. Address of the petitioner does not tally with the address in Rejection order. 2. Page 32 33 63 132 136 138 179 are not

				neat. 3. Annexure -1 is not attested. 4. Deponent signature does not tally with her Name.
400	D-CMP/21526/2025	PRAKASH KUMAR MOHANTY	2025-06-25	This may be regd. as RSA.
401	D-WP(C)/24666/2025	PRAFULLA KUMAR MOHAPATRA	2025-06-26	Page no.19 not legible.
402	D-WP(C)/24213/2025	SATYAPRAKASH DHAL	2025-06-23	D. C.Fee of Rs.2/- to be paid on V.nama
403	D-CONTC/23538/2025	ADV.	2025-06-25	1.W.P.(c) No23480 of 2024 dt05.11.2024 wrongly Indicated Dt11.11.2024 in paragraph No.-3.and 5
404	D-WA/17488/2025	DEBASHIS TRIPATHY,A.G.A	2025-06-24	Anx. no. wrongly mention in Being aggrieved.
405	D-WP(C)/25782/2025	MOHIT KUMAR PATI	2025-06-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not neat.
406	D-ABLAPL/18677/2025	MANAS KUMAR CHAND	2025-06-24	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
407	D-CRLMC/19202/2025	RABI NARAYAN BEHERA	2025-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Occupation of the deponent on affidavit not furnished.2. I.C.C.No.210 of 2023 underAnnexure-3 does not tally with prayer of the petition.
408	D-WP(C)/24614/2025	SANTOSH KUMAR BEHERA	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 23 to 25 not neat.
409	D-WP(C)/24423/2025	ROHIT RANJAN RAY	2025-06-25	Page 18 not neat.
410	D-ABLAPL/18698/2025	SATYA JEET ROUT	2025-06-24	1- Paging of Index furnished incorrect.2- Synopsis and Date Chart not page marked.3- Occupation of the deponent not furnished in the Affidavit
411	D-ABLAPL/19142/2025	DIBYAJYOTI SAHOO	2025-06-30	1. Synopsis, total information wrongly furnished. 2. Paragraph -6 of the application furnished twice. 3. Attested Annexure-2 is not filled.
412	D-CRLMP/18951/2025	SATYABRATA PANDA	2025-06-30	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Annexure-2 not mentioned in page no. 29.
413	D-ABLAPL/19059/2025	KISHORE KUMAR MISHRA	2025-06-26	14-NOT PROPERLY INDEXED.

				1. Page no. not proper. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
414	D-ABLAPL/18979/2025	TARA PRASAD MOHAPATRA	2025-06-26	1.Signature of the deponent in the Affidavit not tally with his name indicated in the cause title. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
415	D-WP(C)/25783/2025	DEEPAK KUMAR MOHAPATRA	2025-06-30	Date of copy of order vide annex-3 not tally with Index.
416	D-BLAPL/18880/2025	MANORANJAN MUDULI	2025-06-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
417	D-WP(C)/23480/2025	JAGAMOHAN PATTANAIK	2025-06-26	occupation of the petitioner not furnished in affidavit
418	D-CRLMC/18326/2025	RAJAT KU. PANDA	2025-06-24	A.Fee not paid in the c.copy of vide annex-1.Serial no 4 in the I.A of the affidavit not correctly mentioned.
419	D-LAA/24132/2025	ABHAYA KUMAR SHARMA	2025-06-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 53 Days .
420	D-WP(C)/25128/2025	SAMEER KUMAR DAS	2025-06-26	Page no.13 not neat.
421	D-WP(C)/24481/2025	BHASKAR CHANDRA PANDA	2025-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 22 not neat.
422	D-BLAPL/18718/2025	TIGMANSHU PATNAIK	2025-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . Honble Court not mentioned in the cause title.Name and age not correctly mentioned in the affidavit. Serial no-4 not correctly mentioned.
423	D-BLAPL/18267/2025	HEMANTA KUMAR MOHANTA	2025-06-25	1-Paging of Book Mark not Tally with Index.2-Date of order in Annexure -2 not tally with Date Chart.
424	D-CRLREV/14763/2025	JYOTI RANJAN DEO	2025-06-25	1.CRLREV not mentioned in index in page 1 to 9 .2 .The petition is not in CRLREV format.3 Being Aggrieved portion ground not mentioned properly in petition.
425	D-CRLMC/18748/2025	RAJJEET ROY	2025-06-30	1. Certified copy of annex-1 not filed.
426	D-ABLAPL/19239/2025	KARUNAKAR GAYA	2025-06-30	1.In declaration under affidavit, no of paragraph is not mentioned.
427	D-BLAPL/18416/2025	DEBASNAN DAS	2025-06-23	Age of Petitioner is written as 43 years in cause title but Age in Rejection order is shown as 38 years.
428	D-CONTC/23655/2025	ADV	2025-06-30	Code Not indicated 2. Subject code not furnished.

429	D-WP(C)/24606/2025	SANTOSH KUMAR BEHERA	2025-06-26	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page nos.24 and25 partly neat.
430	D-CONTC/23699/2025	PRASANNA KUMAR PANDA	2025-06-30	1. Vernacular Certificate not furnished. 2. Page no.32 not marked on the file.3. Date of representation under Annexure-2 does not tally with para-4 of the petition.
431	D-WP(C)/23958/2025	KSHIROD KUMAR ROUT	2025-06-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 13 not neat.
432	D-WP(C)/24088/2025	GOKULANANDA SAHU	2025-06-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
433	D-ABLAPL/18497/2025	SURESH KUMAR PANDA	2025-06-23	1. Paragraph -8 and 9 of the application not filled. 2. The application having more than one prayer 3. In affidavit, fathers name of the deponent is not tally with cause title of the application. 4. In V Nama , petitioner-2 has not execute( has not signed) the V. nama 5. In book mark, In Annxure-1,copy of the complaint is filled by petitioner-1 instead of petn. 2 as mentioned.
434	D-GUAP/24328/2025	BIBHUTI BHUSAN PATTNAYAK	2025-06-25	Put up for S .R after filing of c .copy of impugned order under annexure-5 .
435	D-RSA/24342/2025	DAYANIDHI MISHRA	2025-06-24	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
436	D-CRLMC/18702/2025	RAGHUNATH BISWAL	2025-06-26	1. Occupation not furnished in affidavit.
437	D-WP(C)/24310/2025	JANAKI KANTA MAHAPATRA	2025-06-24	Page 42 50 and 94 105 and 106 not neat.Date not mentioned in the v.nama
438	D-WP(C)/24530/2025	SANDHYARANI PANI	2025-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Age of the petitioner in cause title not tally with affidavit.2.paragraphs not correct in declaration of affidavit.3.page nos. 30 and 70 not neat. Represented 4.Dtd. 9-5-2025 in annex.10 , not tally in index .
439	D-CRLMC/18360/2025	LAXMAN PRADHAN	2025-06-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Date of copy of statement not tally with Index.C.Copy of order to be filed.Page 9 and 16 not neat.

440	D-RVWPET/25117/2025	SOUBHAGYA KUMAR RATH	2025-06-25	Period of Delay 6 days delay, I.A. not filed. 2.E. no of S. Mohapatra adv. not mention.
441	D-BLAPL/19110/2025	RONALISHA PRADHAN	2025-06-30	1. pages numbers 15 and 16 repeated within annexures.
442	D-CMP/23997/2025	KANISKA RATH	2025-06-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
443	D-CMP/21915/2025	SURYA MOHAPATRA	2025-06-23	O.Ps No-1 (i) to 1(v) though substituted not inserted Vice Defendant No-1 in the Annexure-6.
444	D-CRLREV/19204/2025	DEVASHIS PANDA	2025-06-30	Put SR after filing of c.copy order dtd 17.03.2025 in S.T. 91/2024.
445	D-MACA/23134/2025	KALPATARU PANIGRAHI	2025-06-25	petitioner no 3 not executed in vakalatanama
446	D-WP(C)/24358/2025	RANJAN KUMAR NAYAK	2025-06-24	PAGE 16 and 19 NOT LEGIBLE
447	D-WP(C)/24988/2025	DEEPAK KUMAR SAHOO	2025-06-30	1. Page no.14 not neat and legible
448	D-RVWPET/24939/2025	KALPATARU MISHRA	2025-06-30	1.Period of Delay 8 days, I.A. not filed. i) Prayer challenge not in accordance in CMP.ii) E. no. and mobile no. not furnished in v.nama of Mr. R.K.Sahoo adv.
449	D-CONTC/25428/2025	ADV.	2025-06-26	1.Serial No. of the opp.parties not properly indicated.
450	D-CONTC/23385/2025	PRAVASH CHANDRA JENA	2025-06-26	1. Subject code incorrectly mentioned
451	D-CRLMP/17985/2025	TUSAR KUMAR MISHRA	2025-06-25	.Subject Code incorrectly Mentioned
452	D-CRP/25109/2025	NIRMAL KISHORE RATH	2025-06-25	Put up for further S.R after filing the C.Copy of the Trial Court order.
453	D-ABLAPL/19043/2025	BIJAN KUMAR MISHRA	2025-06-26	14-NOT PROPERLY INDEXED.
454	D-ABLAPL/19166/2025	RABINDRA NATH PRUSTY	2025-06-30	1. Fathers name of the petitioner as mentioned in the prosecution Report at page no-7 is not tally with cause title of the application.
455	D-WP(C)/25106/2025	PABITRA KUMAR NAYAK	2025-06-26	Petition not correctly addressed to Honorable Court 1.D.C.Fee of Rs6/- to be paid on the Petition(C.T )
456	D-CRLMC/18830/2025	DIGAMBARA MISHRA	2025-06-26	1. Certified copy of annex-1 not filed
457	D-BLAPL/18235/2025	SOUBHAGYA KUMAR DASH	2025-06-26	1-Age of the Petitioner in cause title not tally with Rejection order.2-Date of Rejection order in paragraph no. 6 of the petition not tally with Annexure -4 3.Name Of The Filing Advocate Not In Capital Letters In The Petition
458	D-CONTC/23791/2025	ADV.	2025-06-30	1. Annexure-1 marked a twice in the petition.
459	D-CRLMC/18723/2025	DEEPALI MAHAPATRA	2025-06-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

460	D-BLAPL/18896/2025	PRATIK NAYAK	2025-06-26	i)Date of F.I.R. of the Date Chart not tally with Annexure -1.ii)page 11 not legible.
461	D-WA/25164/2025	ATUL TRIPATHY	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Page no. 278 not available ii) Page nos. 334 and 337 neat and legible are to be filed.iii) Appellant no.1 2 and Proforma Respondents no. 2 6 are not party in Wp(c).iv)Op no. 5 and 6 in wp(c) not made a parties in appeal memo.
462	D-CRLA/17762/2025	BISWABHUSAN DAS	2025-06-26	1-Synopsis and Date chart not page marked, 2-Para no. wrongly furnished in declaration of affidavit in I.A.No.1597/2025, 2-Provision of law not furnished in I.A.No.1598/2025.
463	D-RSA/24652/2025	DWARIKA PRASAD MOHANTY	2025-06-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
464	D-CONTC/23867/2025	ADV.	2025-06-30	1. Under taking for non-filing of translated copy not filed.
465	D-CMP/23113/2025	BADRI NARAYAN PANDA	2025-06-26	1.Petitioner is not a Partner/Party in the Trial Court.2.O.P No-2 being Dead and His P.L.Rs though substituted are not Parties in this Petition.
466	D-ABLAPL/19090/2025	BIKASH KUMAR PRADHAN	2025-06-30	1. Index not properly page marked. 2.V. Nama not properly stamped. 3. Annexures 1 2 3 4 and 5 not mentioned in the Annexures.
467	D-CRLMP/17578/2025	SANJIB KUMAR BHANJADEO	2025-06-24	Petition not correctly addressed to Honorable Court
468	D-CRLMC/18999/2025	PRASANTA KUMAR SAHOO	2025-06-26	1. C.Copy of Criminal Proceeding being G.R.Case No.508/2025 arising out of Mahila P.S. Case No.86/2025 not filed.2. As per order dated 28.08.2023 passed in C.P.No. 315/2020 under Annexure-5 not furnished in Book mark..
469	D-CRLA/17734/2025	UMA CHARAN MISHRA	2025-06-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Vernacular certificate not furnished in I .A-1590/2025
470	D-CMP/23373/2025	AMIT PRASAD BOSE	2025-06-24	The name of Parties not displayed in the C.Copy under Annexure-1.
471	D-BLAPL/19000/2025	DURGA PRASANNA MISHRA	2025-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.Put up for further S.R. 2.As per standing order the name of

				victim/informant shall not be mentioned in the petition.
472	D-CRLREV/19091/2025	RANJAN KUMAR ROUT	2025-06-30	1. Appellate Court Judgement Rs payable Rs 7.15 but paid Rs 5/- deficit Rs 2.15p. 2.C. copy of judgment 15.2.2022 not filed 3.pages no 16 18 20 not legible.
473	D-MATA/25202/2025	PANKAJ KHANDELWAL	2025-06-24	1. Period of Delay 31 days
474	D-CRLA/17806/2025	RAJENDRA NARAYAN ROUT	2025-06-30	Provision of law not furnished in I .A-1602 and 1603 of 2025 .
475	D-CRLA/18872/2025	KARUNAKAR GAYA	2025-06-26	Copy of the order dt., mentioned in Index and Para no.3 (IN ANNEXURE-2) does not tally
476	D-ABLAPL/19177/2025	PRADEEP KUMAR PARIDA	2025-06-30	20-VERNACULAR CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court
477	D-WP(C)/25758/2025	SASWAT KUMAR ACHARYA	2025-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not furnished on declaration in the petition and I.A..2. Occupation of the deponent not mentioned in the affidavit.3. Page nos.24 25b 26 58 and 97 not neat and legible.
478	D-STREV/23454/2025	JAGAMOHAN PATTANAIK	2025-06-25	1.Xerox attested copy of assessment order filed is under annexure-2 but c.copy/free copy not filed 2. Being aggrieved and good ground certificate not furnished in revn .petn .2 Annexure-3 is not a neat copy .
479	D-CRLA/16915/2025	KASHINATH PATTANAIK	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
480	D-CONTC/22070/2025	ADV.	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED IN DECLARATION OF AFFIDAVIT THE NAME OF PETITIONER/DEPONENT IS WRONG
481	D-FAO/24911/2025	SUBRAT SATPATHY	2025-06-26	receipt reg deposit of compensation not filed
482	D-CONTC/22066/2025	ADV.	2025-06-24	COPY OF W.P(C) NO.6126/2024 BE ATTACHED WITH THIS CONTC. PETITION
483	D-WP(C)/24787/2025	TUKUNA KUMAR MISHRA	2025-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Annexure-2 not page marked in Index.2.Age of the deponent not furnished in the affidavit.3.Welfare fee of Rs.50/- not paid on V.nama
484	D-BLAPL/18892/2025	SATYA RANJAN MULIA	2025-06-26	1) Name of the informant should be redacted from the paragraph no. 2 of the petition.
485	D-RPFAM/24640/2025	SOUBHAGYA SWAIN	2025-06-23	being aggrieved not furnished
486	D-CRLREV/16540/2025	AMITAV TRIPATHY	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 24.20 paisa not paid . (b) Appellate Court Judgement Rs 14.85 paisa not paid
487	D-BLAPL/19173/2025	PVS NANAJI ACHARY	2025-06-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
488	D-ABLAPL/18466/2025	GHANASHYAM MUDULI	2025-06-23	.Certificate of undertaking not correctly furnished. 2.Paragraphs in petition not correctly furnished. 3.Names In Capital Letters Of All The Signing Advocates Not Indicated
489	D-CMP/24484/2025	ACHYUTANANDA PATTANAIK	2025-06-26	This may be regd. as WP(C).
490	D-CONTC/22127/2025	ADV.	2025-06-24	1.NOT PROPERLY INDEXED
491	D-CONTC/24348/2025	ADV.	2025-06-23	Annx-2 repeated twice in the petition
492	D-ABLAPL/19233/2025	SURYAKANTA DWIBEDI	2025-06-30	1. Index shows Bail Application instead of ABLAPL Application. 2. Page 10 is not neat. 3. Annexure-1 is not attested.
493	D-ABLAPL/18674/2025	RASHMITA DAS	2025-06-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
494	D-ABLAPL/18690/2025	SURENDRA KUMAR BISWAL	2025-06-25	Index shows bail Application instead of ABLAPL Application. Annexures are not page marked
495	D-BLAPL/18676/2025	TUKUNA KUMAR MISHRA	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Relationship not mentioned in the affidavit.D,Fee of Rs.27/- not paid in the v.nama.
496	D-WP(C)/23474/2025	CHITRASEN PARIDA	2025-06-26	At page no.62 Annex-5 not exhibited.
497	D-CMP/21420/2025	ASHIS KUMAR PADHEE	2025-06-23	1.Petitioners No-1 to 7 though substituted not yet inserted in the Annexure-1.2.Defendant No-2 not made Party in this petition.

498	D-ABLAPL/18527/2025	PRAMODA KUMAR PATI	2025-06-25	1.Subject code is not correctly furnished in A.Slip and Index. 2. Synopsis and Date chart is not available. 3.Reference Certificate is not clearly furnished. 4.Petition Copy is not paginated. 5. Paragraphs mentioned under the Declaration in the Affidavit is not correct. 6.Mobile No. of Advocate not furnished in V>Nama
499	D-MACA/22778/2025	ADAM ALI KHAN	2025-06-23	1. Period of Delay 67days
500	D-ABLAPL/18407/2025	GOPINATH MISHRA	2025-06-23	1. G.R. case No not furnished in the petition. 2. page No. 19 is not legible
501	D-CMP/25525/2025	TRILOCHAN DASH	2025-06-30	3-AUTHENTICATION FEE IS DEFICIENT. 8-CAUSE TITLE NOT IN ORDER. 1.Not properly Addressed.2.A.Fee of Rs.02/- not Paid.
502	D-BLAPL/19126/2025	SUNIL KUMAR PANDA	2025-06-30	.Name Of The Filing Advocate Not In Capital Letters In The Petition
503	D-BLAPL/19153/2025	JNYANANANDA PANDA	2025-06-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
504	D-BLAPL/19229/2025	ASHOK DAS	2025-06-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 and 11 not partial neat.
505	D-CONTC/22260/2025	ADV.	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.ANNEXURE-2 NOT FILED.
506	D-WP(C)/24388/2025	SUBHADUTTA ROURAY	2025-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Deponent not signed in affidavit who has done this affidavit in connection with petition and I.A. 2. Paragraphs not correctly mentioned declaration in I.A.3 .page 51 not legible
507	D-CRLMC/19094/2025	ADHIRAJ MOHANTY	2025-06-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Petitioner no-4 not tally with cause title and F.I.R copy.
508	D-CRLA/17890/2025	DEEPALI MAHAPATRA	2025-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
509	D-BLAPL/18818/2025	BIBEKANANDA MAHAPATRA	2025-06-25	ANNEXURE-2 NOT PROPERLY PAGE MARKED.

510	D-CRLMC/18626/2025	ANIRUDHA DAS	2025-06-24	1.This case related to sexual offence the name of victim Mother deleted to the petition as per the standing order 3 / 2024 and put up for SR thereafter.
511	D-ABLAPL/18847/2025	PRASANT KUMAR BARIK	2025-06-25	Page marking of the Petition from Page 1 to 3 not legible.
512	D-WP(C)/24635/2025	BHUBANANDA LENKA	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Age and paragraph no. not correctly furnished on declaration.2. Synopsis and Date chart not alphabetic paginated in Index.
513	D-WP(C)/24744/2025	DILLIP KUMAR MOHAPATRA	2025-06-30	.As per Index Annexure-8 date of copy of the reply filed by the petitioner not furnished
514	D-WP(C)/23162/2025	GOPAL PRASAD JENA	2025-06-25	1.Rule-8. of the orissa high court P.I.L Rules 2010 has not complied with
515	D-WP(C)/24778/2025	BHABANI PRASAD MOHANTY	2025-06-26	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Date of annex.3 in index not tally.2 sl.no.5 in affidavit NOT PROPER of I.A. and SL. NO. OF PARAGRAPHS NOT CORRECT.
516	D-ABLAPL/18848/2025	RAJKISHORE SWAIN	2025-06-25	1. SL. No. in Index are not proper. Annex 2 has two sl nos. 2. Synopsis and date chart are not page marked. 2. Name of the Deponent and signature in Affidavit and Declaration not tally with cause title. 3..mobile Phone Numbers Of All The Signing Advocates Not Indicated
517	D-CONTC/22477/2025	SATRUGHNA DASH (A)	2025-06-26	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
518	D-ABLAPL/18604/2025	GAGAN BIHARI SINGH	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.  1. Paragraph-6 of the application left blank. 2. Sl no-5 of the affidavit is not correct.
519	D-CRLREV/15067/2025	LALITENDU MISHRA	2025-06-25	Put up SR after filing of c.copies annexures 1 and 2
520	D-CONTC/22611/2025	ADV.	2025-06-25	Copy of order dtd.7-1-2025 passed in W.P(C).5345/2021 not filed. 2.As per index in annex.2, Under taking for translate copy of annex.2 not filed.

521	D- ABLAPL/19206/2025	DEBASIS MISHRA	2025-06-30	1.page marking of synopsis and Date chart is not proper. 2. Annexure 1 not attested.
522	D- CRLMC/18932/2025	SUSIL KUMAR PATTNAIK	2025-06-26	S.T no,G.R No,P.S No not tally with cause title and Rejection order.P.S no not tally with cause title and FIR .
523	D- TRP(C)/20964/2025	DEEPAK KUMAR PANDA	2025-06-25	Nomenclature not correctly furnished. Correct nomenclature may be TRP(CRL)
524	D-WP(C)/24555/2025	MANAS KUMAR CHAND	2025-06-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 72 not neat.
525	D-WP(C)/24612/2025	SANTOSH KUMAR BEHERA	2025-06-25	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page nos.23 24 25 and 33 not neat and legible.2. Court fee of Rs.6/- not paid on the petition.
526	D- RVWPET/21014/2025	SURYASNATA MOHAPATRA	2025-06-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Page mark not properly.
527	D- CRLMC/19096/2025	GOPINATH MISHRA	2025-06-30	Page 19 and 20 not neat.
528	D-WP(C)/24736/2025	ASHOK KUMAR SARANGI	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Occupation not mentioned in the affidavit and also I.A.Page 9 not partial neat.
529	D-WP(C)/23961/2025	KSHIROD KUMAR ROUT	2025-06-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 8 and 13 not neat.
530	D- CRLMC/18719/2025	AMLAN SHAKTI PAUL	2025-06-30	1. Certified copy of annex-1 not filed
531	D-CRLA/17539/2025	AKSHAYA KUMAR SUBUDHI	2025-06-26	Put up for S.R. after redacting the name of mother of victim from appeal memo.
532	D- ABLAPL/19225/2025	JANAKI KANTA MAHAPATRA	2025-06-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
533	D- ABLAPL/18998/2025	PRASANTA KUMAR SAHOO	2025-06-26	1.Page Nos. 14 15 16 17 and 20 under Annexures 1 and 2 are not neat and legible.

534	D-ABLAPL/19209/2025	SURESH CHANDRA PRADHAN	2025-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Petition not page marked. Not properly scanned. Margins not proper. 2. Declaration not correct.
535	D-ABLAPL/18373/2025	SNEHASISH BEHERA	2025-06-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
536	D-CONTC/23436/2025	ADV.	2025-06-30	14-NOT PROPERLY INDEXED.
537	D-CRLMC/18350/2025	RAMAKANTA PANDA	2025-06-25	I.Petition not correctly addressed to Honorable Court 2.Honble Court not tally with cause title and c.copy of order.Age of the petitioner not tally with cause title and c.copy of order.
538	D-CRLA/17745/2025	ACHYUTANANDA PATTANAIK	2025-06-26	deficit A .fees of Rs.29.65 paisa to be paid
539	D-CONTC/24965/2025	ADV.	2025-06-25	Code Not indicated.
540	D-CONTC/23416/2025	ADV.	2025-06-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.
541	D-ABLAPL/19011/2025	AKSHAYA KUMAR SAHOO	2025-06-26	1. Page Nos. 9 and 10 are side Cut off. 2. Provision of law not correctly furnished in A.Slip and Cause Title.
542	D-RSA/24955/2025	AMIT PRASAD BOSE	2025-06-30	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Court Fee Rs.7485/- Payable Not Paid.
543	D-BLAPL/19222/2025	DEBASIS MISHRA	2025-06-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
544	D-WP(C)/24637/2025	RANJAN KUMAR BEHERA	2025-06-26	1.Page nos.36 and 40 not neat and legible.
545	D-BLAPL/18858/2025	PRASANTA KUMAR SAHOO	2025-06-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.17 19 21 23 24 and 25 not neat and legible.
546	D-BLAPL/18467/2025	HARIKRUSHNA PANIGRAHI	2025-06-23	As per standing order the name of victim/informant shall not be mentioned in the petition. 2.Age of the petitioner not tally with rej. order.
547	D-ABLAPL/18639/2025	BALARAM NAYAK	2025-06-24	1. In Affidavit, Deponents occupation is not furnished 2.Petitioner no.4 is not been authorized by other petitioner to swear the affidavit on their behalf. 3.page no-14 and 15 is not properly annexed

548	D-LAA/24116/2025	GAGAN BIHARI SINGH	2025-06-24	Put up for further S.R after furnishing the Valuation of the Appeal.C.fee Payable and Proper Paging in the Index.
549	D-WP(C)/25147/2025	ACHYUTANANDA PATTANAIK	2025-06-30	.Subject Code Not Furnished .
550	D-ABLAPL/18485/2025	SARADA PRASAD DASH	2025-06-23	1. Pagination is not done correctly in application and also book mark and index
551	D-MSA/22211/2025	MANA MOHAN PATTANAYAK	2025-06-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
552	D-BLAPL/18898/2025	JUGALA KISHORE PANDA	2025-06-26	i)Date of Charge sheet in Date Chart not tally with Annexure -2.ii)Age of the petitioner not tally with Annexure -3.
553	D-CMP/24009/2025	ANJAN KUMAR BISWAL	2025-06-24	Date mentioned in the A-1 and A-2 does not tally with the Index
554	D-CRLREV/18035/2025	SARTHAK NAYAK	2025-06-25	Period of Delay 3 days 2. Page nos 116 and117 not neat. Page no. 144 not available.Annexure 12 and13 not reflected in averments.
555	D-CONTC/21889/2025	ADV.	2025-06-25	1. Date of order under Annexure-1 does not tally with para-3 of the petition.
556	D-BLAPL/18755/2025	SARADA PRASAD DASH	2025-06-25	1.Hologram of Rs 50/- not affixed in the V.nama .
557	D-CRLMC/19049/2025	JYOTI RANJAN DEO	2025-06-30	1. Certified copy of annex-1 not filed
558	D-ABLAPL/18538/2025	AJIT CH MOHAPATRA	2025-06-25	4-AFFIDAVIT/VERIFICATION NOT PROPER.
559	D-WP(C)/25580/2025	ALOK KUMAR MOHAPATRA	2025-06-26	.Subject Code Not Furnished .
560	D-BLAPL/19175/2025	SOUMYA RANJAN DAS	2025-06-30	Page no. 8 not legible.
561	D-WP(C)/23753/2025	DILIP KUMAR SAHU	2025-06-26	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.12/- to be paid in cause title.2.paragraphs as per the petition not correctly furnished in the declaration of the affidavit.
562	D-BLAPL/18551/2025	NIRANJAN PANDA	2025-06-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1- Provision of law furnished incorrect.2- Enrollment no. and Mobile no. not indicate in the last portion of the

				prayer of the petition.3- Annexure -2 not attested.4- Rejection order not mentioned in the Date Chart.
563	D-ABLAPL/18627/2025	AJIT CHANDRA MOHAPATRA	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER.
564	D-MSA/22545/2025	AFRAAZ SUHAIL	2025-06-25	1.Date of Appellate Tribunal Order be corrected in the Memo. of Appeal ( Page No-1 Prayer etc.) and in the I.A.2 Date mentioned in A-1 does not tally with the Index.Put up for further S.R after rectification
565	D-CRLMC/19223/2025	SURESH CHANDRA PRADHAN	2025-06-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the deponent not furnished on affidavit.2.Signature of the petitioner No.1 on V.nama does not tally with cause title.
566	D-CRLA/16923/2025	KASHINATH PATTANAIK	2025-06-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
567	D-WP(C)/24678/2025	ANNADA PRASAD MOHANTY	2025-06-25	Annexures not correctly described in averments.
568	D-RSA/24104/2025	SUDEEP KUMAR SARANGI	2025-06-23	1.D.C.Fee of Rs.8130/- to be Paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. 3. C.Fee payable be corrected.4.Decree of L.A.Court as per Index not filed.
569	D-ABLAPL/18694/2025	PRANAYA SWAIN	2025-06-24	1. The name of the P.S. is not correctly mentioned in prayer portion. 2. The name of the petitioners mentioned in the Cause Title do not tally with that of their signatures in V>Nama. 3.Page No.9 and 10 are not legible. 4.Paragraphs mentioned in the petition is not correctly mentioned in the affidavit.
570	D-EXP/17513/2025	KISHORE KUMAR JENA	2025-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C .copy of impugned order dated 17 .07 .2023 in w .p (c) -22899/2022 not filed
571	D-BLAPL/19054/2025	BISWAJIT TRIPATHY	2025-06-26	Copy of FIR not filed as per Index.
572	D-ABLAPL/18924/2025	PRAVASH CHANDRA JENA	2025-06-26	1.In para-2, P.S. Case No not correctly furnished. 2.Paragraphs under the petition not correctly mentioned in the Declaration under Affidavit.
573	D-CRLMC/18660/2025	SIDDHANT SARANGI	2025-06-26	1. This case related to sexual offence the name of victim and her address deleted

				from petition as per the standing order 3 / 2024 and put up for SR thereafter.
574	D-WP(C)/25026/2025	SANDEEP PATTANAİK	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Notice dated not correctly furnished in Synopsis date chart cause title para nos.1 8 Prayer of the petition and I.A. petition.
575	D-BLAPL/19117/2025	ASHOK KUMAR SAHOO	2025-06-30	i)Page mark of Index not proper.
576	D-CRLREV/18840/2025	PRATYUSHA NAIDU	2025-06-26	1 .In certificate of revision petition last line left uncompleted and certificate of good ground not furnished . S .T case no. not correctly furnished in para-1 of synopsis para -3 of revn .petn .
577	D-RSA/24441/2025	SHAMBHU CHARAN NATH SHARMA	2025-06-30	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.300/- Payable Not Paid.
578	D-WP(C)/24189/2025	SATYAPRAKASH DHAL	2025-06-25	1.D .C.Fee of Rs.2/- to be paid on V>Nama
579	D-ABLAPL/18599/2025	DIPAK KUMAR SAHOO	2025-06-25	1. Subject code is not correctly furnished in A.Slip. 2. Date chart not maintained properly. 3. V. Nama not properly stamped
580	D-ABLAPL/18988/2025	DEBIDUTTA MOHAPATRA	2025-06-26	1. Page no-18 and 19 is not annexed properly
581	D-ABLAPL/19001/2025	SUSANTA KUMAR LENKA	2025-06-26	1.In Para-1 of the petition at page No.2,P.S.Case No. not correctly furnished.
582	D-CRLA/19123/2025	BIKRAM CHANDRA GHADEI	2025-06-30	1. Cause Title -Victim/Informant not made as respondent No.-2 1-Para Nos. not correctly furnished in appeal memo, 2-Para Nos. of grounds not properly marked.
583	D-CRLMP/18826/2025	RAKESH SAHU	2025-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
584	D-WP(C)/23757/2025	SAMEER KUMAR DAS	2025-06-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 101 136 138 148 152 and 170 not neat.
585	D-WP(C)/24793/2025	DEEPAK RANJAN SUNDARAY	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
586	D-ABLAPL/18807/2025	NIRANJAN PANDA	2025-06-25	1.Copy of order in ABLAPL NO. 12199/22 not furnished. 2. Occupation of the petitioner in Affidavit is not correct.
587	D-BLAPL/19133/2025	LINGARAJ MISHRA	2025-06-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED  i) Subject code incorrectly furnished in Assesment slip. ii) Put up for further S.R. after redacted the name and address of the Informant from paragraph no. -2 of the petition
588	D-BLAPL/18603/2025	RAJIB LOCHAN PATTNAIK	2025-06-25	Instead of Filing Free Copy of Rejection Order Xerox Copy Of Free Copy of Rejection Order is Filed in Annexure 2
589	D-ABLAPL/19215/2025	BHASKAR CHANDRA PANDA	2025-06-30	1. page marking of Index synopsis Date chart as page 9 10 11 wrong. 2. GR case No. mentioned in Synopsis Date Chart not tally with cause title petition papa 3 and prayer. 3. LTI of Santilata Majhi is not attested by the concerned advocate in Vakalatanama.
590	D-CRLMC/19003/2025	SIDHARTHA MISHRA	2025-06-26	Page nos 64 65 and 67 68 78 79 80 85 87 and 91 not neat
591	D-CONTC/24967/2025	ADV.	2025-06-25	Code Not indicated
592	D-CRLMC/19171/2025	AMLAN SHAKTI PAUL	2025-06-30	1. C.copy of order not filed. 2. Prayer of the petition and description of cause title not tally
593	D-WP(C)/23517/2025	NIRMAL RANJAN ROUTRAY	2025-06-26	Annexures 10 and 11 not correctly page marked in Index.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 30-06-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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